Security Act. The name<sub>s</sub> of these boy9 are:

Mohd. Alam (15 years), Mohd. Azim Beg (17 years), Mohd. Aslam (15) years); Addul Hofiz alias Kuku (17 years), Khalid Zia alias Bablu (17 years), and Sharifuddin Sharfu (16 years).

All these six boys were arrested in the night *ot* October 3/4, 1982. Mohd. Aslam is a patient of tuberculosis and although he was undergoing treatment for the disease, he was arrested *by* the Police. Another boy, Chunni (15), escaped arrest because he was out of town, but his father's porperty has since been attached by the police.

These arrests were made at a time when human corpses were being discovered on the banks of the Ramganga near the Jama Masjid and some stabbing cases were also taking place in the city. According to the police report, these boys were planning to kill a Hindu—and had actually stabbed him, inflicting upon him a simple injury.

However, according to the relatives of the boys, it is all a concocted case of the police and a relative of one of the arrested boys has said that the Sub-Inspector of the Police who went to arrest the boy, had in fact demanded a sum of Rs. 10,000 for doing away with the arrest of the boy.

Sir, the arrest of these minor boys under the National Security Act seems to be a clear abuse of the Act. Even if some action was required to be taken against them, it should have been taken under the appropriate law and not the NSA. These arrests and such a long detention of the boy?, is definitely contributing to inflame the passions of the minority community which feels that due justice is not being meted out to its members. So, I urge upon the Government the dire need to set these boys free immediately and for ensuring that the National Security Act is not abused or

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misused in future, and especially minors are <sup>not</sup> apprehended under it.

MR. DEPUTY CHAIRMAN: I think the Home Minister can make an en quiry and supply the information to tbe House as to the position In this lespect.

सदन की कार्यवाही संवः दो बजे तक स्थगित की जाती है।

The Hous<sub>e</sub> then adjourned for lunch at fourteen minutes past one of the clock.

The House reassembled after lunch at nineteen minutes past two of the clock, the Vice-Chairman (Shri Ladli Mohan Nigam) in the Chair.

# MOTION OF THANKS ON THE PRESIDENTS ADDRESS—contd.

SHRI SUSHIL CHAND MOHUNTA (Haryana): Sir, I was submitting last time when I was asked to speak, that this document was a very solemn document, a document which records the achievements of the Government during the last year that has passed and also gives an insight into the working, the policies of the Government and what it is going to do in the future.

What does this document hold? What is the amount of promise this document holds for the people? This solemn document has been prepared in such a casual manner that it im-parts nothing. The most important topics of the day, with which this whole country is today concerned, with which every person in the coun-try is concerned, those problems have completely escaped this document; they have not even been referred to. I had in this connection mentioned the problem of unemployment. Sir. this unemployment problem has been dealt with on page 3 in a very very casual manner. There is just half a sentence devoted to it on page 3.11 says;

### [Shri Sushil Chand Mohunta]

"This year more than 330 million additional mandays of rural employment will be generated under the National Rural Employment Programme."

This is the only reference to this aspect of life. It does not say what type of employment-skilled or un-skilled, for educated people or professional people-will be thrown open to the people. From the figures we find that unemployment during the last five years has doubled on the live registers of the employment exchanges; from one crore it has gone up to two crores. And the trend that is continuing in the country, with mor> and more educated women offering themselves for employment, is likely to create a further problem, a more inflated figure. Sir, I may say that the figure of persons on the live registers of employment exchanges represents .only the tip of the iceberg. At least there are three to four times more number of people than are recorded on the registers of employment exchanges, who have not thought it profitable to apply to the employment exchanges to put their names on ihe live register. So, if you work out on that basis, the figure of unemployed today turns out to be something of (he order of six to eight crores. And in the next ten years, this figure will have gone up to 16 to 20<sup>e</sup> crores of unemployed educated people, people with proper degrees, with proper edu-cation, roaming and knocking at the private doors of the Government or companies and organisations and asking for jobs, with no chance of getting jobs. What are those people going tb do? What can you expect out of these young men and women in their state of frustration? <sub>x</sub>\nd what is the planning of this Government? How does the Government propose to solve this problem? There is nothing contained in this document. One very important scheme on which the Government has been at least thinking, or has been broadcasting so through the publicity media, is that it is going to take recourse to rural in-

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dustrialisation. It has been talked or many times. I can understand that it' rural industrialisation is taken up in right earnest, then at least it will stop people (from going for higher education unnecessarily, at least those people who have no use for higher education, and will, at an early stage of 16 to 18 years, put those young people into employment avenues. If the Government had been sincere about rural industrialisation, it could have, to some extent, solved the unemployment problem. But this is one subject upon which they talk a Io\*, but nothing has been done.

They say that in regard to rural industrialisation they have dona a lot and they have put in so much money. They have put in money for giving loans of Rs. 5,000 or Rs. 10,000 or Rs. 20,000 or Rs. 25,000 to certain villagers for setting up small, little units, but actually the money that goes into the hands of people who want to put up the units is hardly about 50 to 60 per cent of that amount. The remainder is taken by the people distributing the money. The result is that after five or seven or ten years, the Government starts recovering the money and we reach a situation where neither the money is there nor the unit is there. I have not seen any progress on the rural side. I have toured a number of villages. There is no rural industrialisation. (Time belt rings). I think this bell means actually nothing because I have not even. . .

उपसभाध्यक्ष (भ्रो लाइसी मोहन निगम) : ब्राप पहले बोल चुके हैं।

श्वी सुक्षील खन्द महन्त: मैं पहले बिल्कुल नहीं बोला हूं। मेरे को खड़ा इसलिए किया कि मेरा नम्बर फिक्स हो जायेगा । इसलिए मुझे खड़ा किया मगर मैं बोला एक मिनट भी नहीं हं

### व्यो स्त्रोल चन्द महन्ताः तो मैं ग्रजं

^ X\$ <\*T I Let us have a look at another problem. We had a famous jamboree, a very interesting even of 15 to 20 days where a number of people collected. It was said it was an event of world wide importance. I do not underrate its importance But can you imagine the fate of a project like the Rajasthan Canal. In 1960 it was out of the World Bank's assistiance .with a solemn assurance by our own Prime Minister that we will complete the Rajasthan Canal by 1970. At that time the estimated expenditure of the Rajasthan Canal did not involve more than Rs. 600 to Rs. 700 crores. But today it has gone up several times the estimate. Much larger amounts are allocated. And yet the Rajasthan Canal is not complete. It will take yet another 7-8 years to complete. If only it had been completed, it would have provided drinking water to those villages which are new totally dry. Even the World Bank team which went there, found that muddy rain water was lying in pools and the same was being drunk by the people. They said this is a very good and valid reason for withdrawing the water of the eartern rivers of Pakistan and give it to them. Today We find that the Rajasthan Canal is still in jeopardy. We bought the waters of the three eastern rivers of Pakistan. The Thien Dam could have provided electricity and water for irrigation. But even the Thein Dam has not started. But ther, is no mention of these things in the President's Address.

Another aspect is about the Assam and the Punjab situation. They waid that we have associated the Opposition parties. The President addressed both Houses of Parliament on 18th. On 21st we find there was a resolution moved by the Leader of the House express-

ing sorrow and grief over what happened in Assam. Could it not have formed part of this document? Could it not have been made a part of the President's Address? He could not express grief which the House did just on the 21st, three days later. Such an important thing, huge killing, the whole of Assam is put on fire, and yet no mention of it in the President's Address. The Punjab situation has been gradually allowed to deteriorate and develop today in to the same situation in which we find Assam today. Ia 1970 an award was given by the Prime Minister regarding the distribution of water and the demarcation of ths boundary. And it was provided in the Reorganisation Act that if the States do not  $agre_e$  on any particular for-mula, then the Centre would within a period of two years, settle the dispute. But it took four the Government from 1972 to 1976, to intervene. Now we are in 1983. Almost twelve years have elapsed, but not a single step has been taken to appoint a commission for demarcation of boundaries. Nothing is done for waters. Nothing has happened and the whole situation has deteriorated. And what is the Government's reaction in such a situation? It has adopted the same imperialistic pattern of action as wag don\* by the Britishers. They Would not do anything till the people muster up courage and resort to agitation, go to jail, sometimes at some places peopl\* indulge in loot, arson with anarchy prevailing. And then only finally they intervene and concede a few demands. Is this not the same policy? The Punjab problem could have been solved in two minutes. But nothing has bean done. The Opposition was associated at a late stage with the tripartite talks and there was almost a consensus om all important points. The water dispute broke down because there was a demand from other sections that they want to give water to Haryana on th\* completion of the water channel which would normally take two years, to the extent that it is being now utilised by them. In this situation between Harvana and Rajasthan, the Central Gov^ ernment said, look, water " must b\*

[Shri Sushil Chand Mohunta] given once the canal is constructed to the extent allocated, till the matter is finally decided by the Tribunal. This was a very small matter. The whole issue could have been referred to the Tribunal. After all the Prime Minister yesterday announced certain concessions to the Akalis. She conceded certain religious demands of the ""Akalis. Similarly, in this matter also unilateral action could have been taken. Instead, the problem of Punjab has been allowed to drift and take the shape of an ugly situation. We are to-day sitting over a volcano. We do not know what will happen tomorrow. This document does not say anything OH that. This is the State of affairs. You say that divisive forces are at work, I have been listening with rapt atten-tion to the speeches made from that side and the arguments advanced by my learned friends opposite. Instead of giving thanks to the President for his Address, they have been trying to criticise opposition parties as if this is a debate on a vote of no-confidence against the opposition. Instead\* of appreciating the role of the opposition in the tripartite talks, they were criticising the opposition. When the Government asked the opposition to join the talks, they readily agreed and helped the Government in the talks. Whenever they wanted us to cooperate, they never lacked initiative in coming forward and helping them. But they have always been talking about the failures of the opposition, not about the good work done by them. They were trying to put all the blame on the opposition for their awn failures, as if the opposition is in control of the situation and we are the rulers. My submission is that in this document something positive should have been said about it.

Now about electricity. We are short of electricity everywhere, but we find that the rural sector is particularly".neglected so far as electricity  $i_5$  concerned. In fact it is the rural sector which is responsible for stabilising the economy of the country. And that is the sector which is most

### Oil President's Address

neglected. I have gathered the latest figures from the Library indicating the utilisation of electricity in the rural areas. For instance, utilisation of electricity by the agricultural sec tor is only 16.8 per cent. The utilisation of electricity in the industrial sector is 58 and odd per cent. I admit that we are short of electricity. Would it not have been better if the big industrial units were asked to set up generating stations for electricity and supply farmers, small farmers, with electricity enabling them to operate 5 H. P. motors so that by utilising<sup>1</sup> electricity they can grow more foodgrains? Is it not necessary to increase our food production when rice is selling at Rs. 7 per kg. in Tamil Nadu? But there is no mention of it in the President's Address.

The President's Address does promise certain things. But what has the Address promised for the common man of this country and for his welfare and prosperity tomorrow? The Government, instead, have raised the postal rates. They have increased the railway fare. What is the condition of the common man today? What are the steps that the Government is going to take or improving his lot? Nothing of that kind is mentioned in this document.

My submission, therefore, is that the amendments which we have moved to the Motion should be accepted. Otherwise there is nothing in this Address except that the whole country lias been taken for a ride. The P\*ople of this country have been bluffed.

SHRI R. RAMAKRISHNAN (lamil Nadu): lam grateful to you. Mr. Vice-Chairman...

THE VICE-CHAIRMAN (SHRI LADLI MOHAN NIGAM): You have two minutes.

SHRI R. RAMAKRISHNAN: I wil! 'finish as early as I can. Sir, the Pre? sident's Address thi<sub>a</sub> time is notable for two things! One is that the President has said many things. The more important thing is that he has left many

things unsaid in his Address, in thei present context of our country. Our country is going through a very diflieu'lt phase. As you know there is growing concern over the balkanis-ation of States of our country. Theic are different viewpoints on this matter. But w» should also remember that we are Indians first and then only we are Tamilians or Maharashtrian<sup>^</sup> or Bengalis. So, keeping in mind the unity of the country, we should act and this is the time when we should put our united efforts, particularly in the wake of the seething recession all over the world which has not picked up as early as it should have, particularly when our own land is going through a severe economic crisis and when there is labour unrest. The textile strike in Bombay has been going on for we'll over a year and the mighty Central Government, with all the powers at its command and also, fortunately, having the same political party ruling these in Maharashtra, has not been able to set right the matters nor solve the problem nor end the strike. If such a small thing like the textile strike cannot be solved in our country-I am not saying that it is a small thing; but it has become bigger now-how can you solve the other problems? This  $ha_s$  become a big thing now. If you allow even some fungus to develop and if you do not control it in the early stages properly, then it will develop all over the body and it may become cancerous also. So, I think these are all the portents of something, which is more dangerous, to come and on all these matters, Sir, the Prime Minister and the Cabinet must act boldly irrespective of who is injured or who is involved and they should not mind taking strong action and if one man-I donot like to name him; we all know who is responsible for this strike and who is holding the whole country to ransom-cannot be dealt with, I must say then that it is really a sad stage to which our country is coming now.

Then, Sir, another thing that the President has taken note o'f is the politics of violence which is now prevalent all over the country. Perhaps In Assam

the local people have enough reason to be agitated over something; perhaps in Punjab the people there have some reason,'if not enough of a reason,' to be agitated over something. But,' in both these places, there is not enough reason for promoting the politics of violence and hatred which will only result in destroying the political life as far as this country is concern-ed.. Some people<sup>1</sup> may die and sone may live. But, ultimately, it. is th" country which will" suffer. Therefore, Sir, Iplead that the politics of violencthas to be eschewed and, in this context, Sir, it is with great concern and regret that I have to bring to the notice of the House and through you to the whole of the country the politics of violence which is being propagated in our State of Tamil Nadu by the DMK Party', Even this morning you would have seen in the reportd that the car of our honourable Chief Minister, Shri M. G. Ramachandran, during his Tiruchendur election campaign, was stoned by the DMK volunteers and sympathisers. Is this the way we should settle our scores? In a democracy, Sir, everyone has a right to his opinion and everyone ha.s' got the right to his point of view. But all these should be settled by the ballot and not by the politics of vio-lence. Even Mr. Shivaji Ganesan, a member of the ruling Congress (I) Party, was not spared and his car also has been stoned by some goondas and vandals. If we are going to allow this sort of a thing to go on in our own country, then I do not know where this will lead to and what it will lead to. But I condemn this and I hope that all sections of the House would join me in condemning this undesirable violence caused by the DMK Party.

Then, Sir, as far as Tamil Nadn is concerned, I would like to bring a few points to the notice of the President and through him to the Council of Ministers. There is absolutely a discriminatory attitude which is being taken by the Centre as far as Tamil Nadu is concerned which I will prove with statistics. [Shri R. Ramakrishnan]

Sir, in the Central financial assistance \*or the Plans, over a period of time-I would like to limit myself to certain points only because the time is short-the allocation hao been going down from Plan to Plan. During the First Five Year Plan, the total percentage of allocation which was given to Tamil Nadu was 10.8; in the Second Plan it came down to 9; in the Third Plan, it went down to 7.4; in the Fourth Plan to 6.8 per cent; in the Filth Plan to 5.5; and, in the Sixth Plan, that is, the current Plan, it has come down to 4.1 per cent. You can see the figures. It is like 'he dwindling graph. You see, in Tamil Nadu, we have got a game called the Paramapada Sopana Padma, which ia played on an auspicious day, for one day, in a year. When the person is moving his coin on th© picture, and when he nears that depicting the porlals of heaven, there is a big snake and he will suddenly be pushed down and he will come down to square one. This is also like that game and, consequently, the per capita Plan outlay ior Tamil Nadu has ibeen dwindling. The per capita Plan outlay for Tamil Nadu during the 1967—74 period was Rs. 114 against the All-India figure of Rs. 133 and our position was 17 jn the Ust. Then, what hag happened in 1974—78? The per capita outlay, the per capita Plan outlay for Tamil Nadu, during this period was Rs. 272 as against the All-India average of Rs. 345 and we went down to the 19th position in the list.

Therefore, if this sort of discrimination is going to be adopted by the party at the Centre against a State which is having the non-ruling party, then it will be a sad day for the country. Sir, Tamil Nadu has been discriminated against even in the case of industry. I will just give you briefly the figures. In 1979 we had recommended 61. recommended by the State, out of wliich 42 were granted. In 1980, 108 were recommended and 57 were granted.

### on President's Address

In 1981, 92 were recommended and forty were granted; 23 were rejected and 27 are still under consideration. In 1982, 186 were recommended and 39 were granted; 140 are still under various stages of consideration. If it is going to take so long to give a Letter of Intent, to pass something which haa been reasonably studied by the State, then I do not know how our country is going to progress.

Sir, another important point which I would like to refer to, and which has been referred to by our Governor in his Address to the Tamil Nadu State Assembly, is about the investment of. the Central Government in Tamil Nadu. It stood at Rs. 262 crores by the end of 1969 out of the total investment of Rs. 3463 crores made throughout the country, forming 8 per cent of the total investment. And, Sir, what is the position today? As against this, the investment by the Government of India in Tamil Nadu up to 1979 was Rs. 616 crores, working out to only 4 per cent of the total investment of Rs. 15,668 crores made throughout the country. From 8 per cent it has come down to 4 per cent. Why I am giving these statistics is to show that steadily Tamil Nadu is being discriminated by the Centre.

Today, Sir, we are in the grip of a severe drought. The southwest monsoon and northeast monsoon both have failed miserably and put the entire people of Tamil Nadu in a situation of crisis. There is no water. There is no power. As far as power is concerned, for several power schemes the approval of the Centre was asked for over a period of time. But nothing was forthcoming in good time. Today we are in the grip of a power crisis because of this. Thanks to the weather gods, who have been very unkind to our country, we are in the midst of water famine, and in Madras only other day water is available. And today we are in the midst of severe drought. We have asked, for Rs. 190 crores as drought assistance. And even ia anticipation of the Central team's visit there, I would lika.

to say one thing. There is a wrong impression going on that we do not want the Central team to come to us, though a report was submitted on the 23rd January. Our Assembly was in session. Sir, we wanted the officials and others to be readily available for the Central team to grant assistance. I understand that the Central team is going there tomorrow, and it is going there at a time when Karnataka has been kind enough to release 3 PMC of water and, therefore, some water will be available in various rivers and rivulets. That should not give any misimpression. Even in anticipation of the Central team, we have already started drought works worth about Rs. 40 crores over a period of lime, for construction of ring wells, transportation of water, irrigation works, road works, filter point tube wells, sinking of bore wells, etc. We have already commenced.

In this connection I would like to say that last time we also asked for Rs. 140 crores from the Central Government but we were allowed only Rs. 49.77 crores. We spent Rs. 01.8 crores, out of which the loan amount was Rs. 20.93 crores, and grant was Rs. 8.97 crores. So Tamil Nadu is facing a very difficult situation, but we are straining every nerve to see that we come up well.

Finally, I would like to conclude with one more point. Regarding Cauvery water, it has been the issue since 1974. The hon. Minister, Shri Mirdha, has convened a meeting of the Chief Ministers on the 25th and 26th of March. I hope he will be able to come out with a solution. The solution must be just both for Kar-nataka and Tamil Nadu and for the other riparian States. Sir, this problem has been defying a solution for a long time. Full rights of existing irrigated land in Tamil Nadu should be protected and the agreement continued. Otherwise alsoi some satisfactory solution should be found out and Karnataka should be stopped forthwith from building unauthorised dams on the tributaries of Cauvery **1977** RS-10.

### on President's Address

*viz.* Hemavathi and Kabini, thereby restricting the flow to Cauvery. Even the Planning Commission has chided them. The Government should now *come* to our rescue.

With these words, I thank the President for his Address.

PROF. (MRS.) ASIMA CHATTER-JEE (Nominated): Mr. Vice-Chairman, Sir, while supporting the Motion of Thanks on the President's Address, I deeply appreciate the statement made therein that the year 1982 has been an eventful year for our science and technology. This is indeed true. A few days ago, there were some adverse comments on this statement by some hon. Members on this floor and this has prompted me to rectify their version. There was a comment that such was the progress of science and technology that hardly any heavy water had been available. I would like to inform the hon. Members, through you, Sir, that not only heavy water but also deuterated chloroform which is obtained through the help of heavy water had been available, be-sides many isotopes and radio-isotopes for agricultural and industrial purposes and also clinical isotopes from the Bhaba Atomic Research Centre. In fact science and technology had paid much dividend. To cite with may be mentioned the applications of technology in the field of electronics-in the production of electronic components and equip-ments of high quality with Indian expertise, in the field of telecommunications and also in the field of semiconductors, in the production of organic intermediaries for drugs, pharmaceuticals, chemicals, pesticides and fertilizers. In defence area, including the defence bio-engineering, in solving problems arising out of high altitudes and on environmental pollution, the contributions of science and technology are indeed commendable. It has been proved by our scientists and technologists that ozone layer disturbance in the upper atmosphere by the release of aerosels from jet engines is one of the major causes

### [Prof. (Mrs.) Asima Chatterjee]

for the development of leukemia (the blood cancer). Technology for mutation and mutagenesis has led to the production of improved seeds and hybrids for high yielding crops and fodder crops and also for increasing the yield of herbal drugs and drug intermediates. Development of technology for utilisation of solar energy and the development of solar cell deserve special mention considering the world crisis in energy. Now, the solar energy received by the earth is about ten times the amount from fossil fuel sources.

Now, let us come to the economic front. On economic front, the progress is not discouraging. Many small-scale industries have developed and have been flourishing thus providing opportunities for self-employment which is very important. India today with all the difficulties and hardships has been going through gracefully enough receiving goodwill from various parts of the globe. Sir, the ruling party is being criticised for not checking inflation, bribery, blackmarketing and corruption at various levels. This remark is unfair. In spite of serious efforts by the ruling party complete eradication of these evils had not been possible. True, nothing is hundred per cent perfect in this world. Why not let us all join the ruling party to eradicate these evils? We must not feel that we are non-Indians. So far as the productivity is concerned, it has been hampered to a great extent by labour unrest, various strikes and also by adopting go-slow techniques by the workers in the industries. Still, the economic stability has not been disturbed because of the untiring efforts of our Finance Minister. He has been working hard to protect the economy of the country and to maintain the price stability as far as practicable. And our Finance Minister must be congratulated for this excellent performance.

Lastly, Sir, agitations and violence leading to blood-bath have harmed

### on President's Address

the cause of national unity and national integrity, so vital not only for economic stability but also for security and progress of the country. The reason foi- this turmoil is that wt are gradually being drifted away from Indian ideals and moral values of life are being gradually eroded. We are ignoring the fundamental truth that India is one and in potentia. Unless and until this philosophy is realised and unless and until this feeling that we belong to one community irrespective of caste, creed and religion is revived, national disintegration with disasterous results is inevitable. To avoid the danger our people should be re-educated and made to ask themselves, with whom are we fighting? We are fighting with our brothers and sisters. Whom are we murdering, whom are we killing and for what purpose? We are murdering for power, for position. Why we are for this power, for this position? Can we not live in peace-ful co-existence? This is the high time that we should give a serious thoughts about this problem. We must honour the human rights. We need simultaneously the universaliz-ing of elementary education at the very grass-roots level so as to instil into the minds of our children the feeling that we belong to one community, with the development of a sense of unity. (Time bell rings).

Therefore, Sir, I appeal to all let i our life be a radiance of purity and let us co-operate with the ruling party and let us all work hard unitedly with dedication and sincerity to achieve the goals. Thank you.

SHRI SYED SHAHABUDDIN-(Bihar): Mr. Vice-Chairman, Sir, I did not realise that I will be called so soon.

Mr. Vice-Chairman<sub>i</sub> Sir, as I read the President's Address, I must confess that the President is not conscious of the anguish and agony of the people of India. I think the cries that surround the Rashtrapati Bhavan do not penetrate the walls of the palace he lives in.

### 293 Motion of Thanks

I find a peculiar lopsidedness in the President's Address. Education gets four lines, while" as the Asiad ijtfts twelve lines. Now, this is unimaginable. I do not know who wrote this Address. I will not go into many other examples but it seems to me that cerain ideas which are considered to be achievements of the Government are enlarged upon at length and the basic data is simply slurred over. You do not even know what is happening to the Sixth Five-Year Plan. You do not even know what has actually happened to the Revised 20-Point Programme that was shouted about so vociferously. No late are provided except in one or two instances.

After all, the whole object of Independence, the whole purpose of administration, the very purpose of running a Government is to provide for the happiness of the people. And, I would like to know today whether any member in the Treasury Benches can put his hand upon his heart and say that the people of India today in February, 1983 are happier than they were <u>two</u>, three or four years ago. To my mind, they are not. Their food and cloth availability has gone down and there is housing shortage. Allot-ment oif house sites does not mean that they are getting houses. You know that in Delhi there are lakhs of people without proper shelter. Happiness includes health and medical care. We know that we are nowhere near the national goal of Health for All by the year 2,000, that was promised lust year. This year I expected the President to tell us how closer we are to that goal. Not a word. Hatpin\* ss would also mean security for the future, which would imply education for the younger people. No figures are provided to tell us how much progress has taken place in the field of education? The same old promises are repeated virtually in the same old words.many people remain unemployed and unemployment is increasing.

Mi-, Vice-Chairman, we find that country's integrity is being threaten-

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ed. Assam has been talked about at length. I do not wish to go into it. But I would like to offer just one comment, Mr. Vice-Chairman, that to my mind Assam is not an opportunity to work out the balance sheet of death, to work out the number of persons killed, belonging to various communties, ethnic groups or linguistic groups. All the blood that has been shed is the blood of India, and we should all be sorry for it. Assam has come to this pass, a happy land has stopped smiling. Can we hope that it shall smile again? Today Assam is a wounded State; it is a fractured State; it is a disintegrated society; it is a divided house. Can we restore it to its integrity? Assam today is alienated from the rest of the country. Can we bring it closer to us, to this House? Can we feel to their anguish? I feel that in that one sentence in which Assam and Punjab have been linked together, obviously the President shows himself or his Government shows itself to be totally insensitive to the enormity of the damage that has been done to Assam.

Sir, Punjab is really in an explosive situation. I am happy something has been done today that should have been done much earlier. There was virtually a national consensus on those particular demands; they could have been granted much earlier. I do not know; this Government, per-haps, believes in brinkmanship. They want to bring things absolutely to an explosive point, the point where it simply boils up or, perhaps, they take a very simplistic view of the matter and they do not understand the nature of the forces that operate. Perhaps, they thought that by electing a Sikh as the President they would solve the Punjab problem. That could not be. That is not the right approach.

We find Adivasis in the entire tribal belt of India in a state of unrest and dissatisfaction. Mr. Vice-Chairman<sub>t</sub> through you I would like to draw the attention of the Government to this state of unrest among Adivasis. It

### 295 Motion of Thanks [RAJYA SABHA]

[Shri Syed Shahabuddin] can blow up next year or a year after, font it will blow, up unless you do something about it. Adivasis do not feel that the development that might be taking place in that region or in their part of the country is shared by them, or that it is for them. They feel alienated; they feel deprived; they feel dispossessed; they feel done out of their traditional rights. Do something about it before it is too late.

And the minorities, I shall talk about them later. Minorities whether they are linguistic or religious, are in a state of frustration and helpless-ness. They feel cut-off, torn asunder, no one to look at them and the Government is totally insensitive to whatever might, be happening to them. All the weaker sections of our society for whom the Government swears day in and day out are equally frustrated and alienated. What happened to the Mandal Commission Report? We debated it in the last session and the Government is far from making up its mind, what to do about it. Please do something about it before it is too late.

The entire constitutional fabric of our country has been eroded, is being eroded persistently, deliberately and Centre almost continuously. Our State relations are reaching a breaking point. I would appeal to the Treasury Benches, ponder over them, find out what is wrong. Look to the legitimate grievances of the various sections. It h no use debunking regionalism and crying out against it or saying that it is anti-national, subversive or wrong for the country. Go into the reason as to why it is happening and why it is rising and why these demands are being made. Then only you shall be able to remedy the situation. Merely cursing your fate forces or cursing the anti-national behind them which are allegedly operating according to you, you shall not get anywhere.

What about the judiciary? We find ' Supreme Court judges are speaking in

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public against Supreme Court judges. Who has brought them to this pass? There has been deliberate political interference in our judiciary. There has been an erosion of the freedom of judiciary. The Executive has taken upon itself powers which have completely ruined the prospect of an independent judiciary in our country. The power of transferring them at the fag end of their career from one corner of India to the other will be used in an oblique maner-as a judge has put it-and for oblique reasons and it is a threat like the sword of Damocles which is hanging over their head and ruining all prospects of having a fair hearing for the citizen in the last court of appeal against the executive.

I come to the press. In the press, I know, there are brave and valiant They fought against this people. black bill and forced the Government to take it back. Yet the 3 P.M. danger is not over. Govbeing ernment media is misused deliberately, to build up the party as well as personalities and those who dare to criticise the Government are shunted out. They are refused the so-called plums or assignments and they have faced occasional repression.

What has happened to the Press Commission Report? You tabled it on the last day of the last session. After that, we have heard nothing about it. We do not know whether the Government are accepting the recommendations, are going to act upon them, are going to implement them. Not a word so far, not a word in the President's Address. This is one of the most important issues before the country. Why is the Government silent about it?

We have talked hoarse, Mr. Vice-Chairman, in every Session about electoral reforms. Again, not a word. Last Session, we had promises by a number of hon. Ministers, Minister of Law and Justice and the Minister

# oi .Home Affairs that very soon a comprehensive Bill shall be brought before the House. Not an indication in this Address that something has been done, that some spadework has been done or a Bill is being brought before the House. Why? Why don't you consider electoral reforms as the most urgent piece of political business before the country today? Why don't you see that the entire system has been distorted and it needs to be corrected?

उपसभाध्यक्ष (श्रो लाडलो मोहन निगम) : ग्राप के यहां से दो ग्रादमी बोलने वाले हैं

श्रो गौवद शहाबुद्धोन : वे नहीं बोलेंगे।

उपतमागत (श्रो लाडलो मोहन निगम) : कोई नहीं बोलेगा।

SYED SHAHABUDDIN: SHRI Coming to the administration, it is on the point of breakdown. It has shown its inefficiency in many ways. But the primary reason for the ineffiqiency is ;0ie constant reshuffle. Everytime you reshuffle the cards, you come up with the same old jokers because you cannot have new ones. The same old faces are there. Coupled with this, you have the frequent, arbitrary, unreasonable transfer of officers, after six months in a place, after three months in a place. How can you bring about efficiency in administration with changing Minis-ters, engaged in a game of musical chairs with changing officers as attendants? That is why, efficiency of the system is going down. And you have in the ranks of the services today a sense of demoralisation. Again, I would appeal to the Government; please listen to the murmur of discontent among the civil servants. You cannot run the country without the devotion, the dedication, the loyalty, the sincerity and the patriotism of the civil servants. You cannot. And you have neglected them.

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You have interfered with them nolitically. You have also permitted the system to be penetrated by or to nave linkages with anti-social elements. Look at any Government machinery. Telephones do not function. Railways do not function. Not a single service functions. You call the Police. They, do not even turn up.

Hanging over all this is the shadow of corruption, corruption which is no longer limited to individuals or a\* the base level, corruption which has been highly centralised, highly institutionalised, which has become wellformulated and well organised from the ground and grassroots up to the highest levels in the country; the system is built on corruption. And when the Government says, "now, we shall fight corruption", I dare say, they will not.

Apart from corruption, there is an air of violence in the country. I am not talking only about the violence which is the normal concomitant oi human society. I am talking about State violence. In the name of encounters, in the name of action against anti-social elements, there is a deli-berate violation of the fundamental rights and the civil rights in an organised manner. And the Police is used as a tool of repression by the Government against not only the usual targets, the kisans and the mazdoors, the students and the youth; they are being used even against the blind, against the disabled, against the lawyers, against Pressmen> against all sections of the society, who think about the country and who dare to speak out about the country. This violence is also used against the minorities. Why has the Government failed to curb the communal and what they call extremist anti-national forces in our country so far? Why don't you identify them? Why don't you take action against them? I have gone through the President's Address of 1980, 1981 and 1982. They all.said 'communal and divisive forces are raising their heads'. All right, they are raising their heads. Why don't

### [Shri Syed Shahabuddin]

you put them down? Why don't you bring them down? Not a word about Meerut in this Address, the worst expression of communal tragedy that we have witnessed for sometime. There have been record number of communal riots, according to the Home Minister nearly 500 in 1982, and the Address is silent about it. There has been no reorganisation of the police force. They have been some promises. No special courts or tribunals have been set up to punish those who indulge in communal violence. Again only promises are there. No statutory authority for the Minority Commission, although it was promised in your own manifesto, and no control on communal propaganda although we all know that communal riot is the flare up of the communal propaganda. It is communal tension which erupts into communal violence and unless you do something to suppress communal propaganda, communal riots can never be liquidated from our society. What has happened to the question of Wakfs? The Government promised to bring a comprehensive law on Wakfs. They have not done it so far. The report of the Burney Committee alleges that the Government itself is occupying more than 200 Wakf properties here in Delhi and the Government itself "ave a reply last Friday that it has not returned a single property identified by the Burney Committee to the Wakf authority. There was, once upon a time, a Committee on Urdu, called the Gujaral Committee. I am nure Mr. B. P. Maurya is fully aware of it, Not a word about what has happened to the implementation of the Gujarat Committee's report. Not a word here whether the grievance of the minorities about due share in Government employment has been attended to. It is a stark reality today, Mr. Vice-Chairman, that in the apparatus of the Central Government the Muslim minority which is 12 per cent of the population is not represented by more than one to two per cent at any level. Recently we submitted a memorandum to the Prime

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Minister. The Government was totally insensitive. The Government has been silent for three months. Now they have appointed a Committee to look into it. But not a word in the Address.

The economic situation also needs our attention. The gross national production was 8 per cent in 1980-81 and now it has come down to 2 per cent. It is expected to be 2 per cent in 1982-83—from 8 per cent to 5 per cent and now in this year to 2 per cent. If you consider that the population is going up by 3 per cent, it indicates a negative result.

Industry is in a state of recession. Agriculture production has gone down. You have made us once again dependent on agricultural imports. The stock of 23 million tonnes left by the Janata Government has been consumed and reduced to 11 million tonnes. You have no comprehensive energy policy and not a word has appeared here about the need for such a comprehensive energy policy to be formulated. There is power shortage everywhere. The trade deficit has reached an all-time height. Exports have risen, but risen slowly than the imports and the gap has increased and our share of world trade which used to be more than 1 per cent in 1960s has come down to 0.4 per cent. Our foreign debt has scaled heights, never reached before, thanks to the IMF's generous policy. Foreign reserves have shrunk. We left Rs. 5300 crores, Mr. Vice-Chairman, and today it has come down to Rs. 2800 crores, despite the transfusion of blood by the IMF. And then you take pride, and say that the prices have been stabilised, they have increased this year only by 2.8 per cent. In your own Economic Survey it has been pointed out that the consumer price index shows an increase of 8 per cent during the year 1982. Wage structures have not been revised. Therefore, there is labour Unrest and a record number of labour days have been lost. Unemployment haa risen by 12 per cent during 1982 and on the

live register educated unemployment is recorded as nearly 20 million. And not to talk about the growing disparities between classes, between sections of the society, between rural and urban population and between different regions of the country. That has gone on widening.

Mr. Vice-Chairman, Sir, the State has become a hunting ground today for the elite of the society. It has, become a preserve of the rich. This Government introduces policies which are conducive only to the enrichment of the life of the rich, to better enjoyment of life and of the national resources by the 'beautiful people' as Kennedy called them, by the people who are khandani. The khandani people should alone deserve to enjoy the loaves and fishes of the society and they should feel a sense of pride that they are sending rockets into space and they are diving deep into the mysteries of the sea. I do not know for what purpose. How many hungry people are you going to feed, how many tears are you going to wipe, in Gandhiji's language, from peoples' eyes with these tamashas and such exercises in glory and glamour?

Mr. Vice-Chairman, I do not have the time, T would like to end up with one or two quotations of Gandhiji so that the hon. Members who often swear in the name of Gandhiji, may recall them from time to time. Gandhiji said: When you are faced with a dilemma on a policy question-Gandhiji's advice this was to Jawaharlal Nehru—remember the nameless and the faceless Indian and find out...

SHRI YADAV RAMANAND (Bihar): When you say this, it looks as if devil is quoting the scriptures.

SYED SHAHABTJDDIN: SHRI Don't disturb me; I am finishing in a minute . . . ask yourself whether the policy you are going to advocate or the step you are going to take is going to make his life a little better. If so, you are on the right track. If not, you are not on the right track.

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And Gandhiji also said, and he was not a Communist, "what cannot be shared with the masses is a taboo for me."

Here you are creating two cultures, two societies, with different value systems and with levels of enjoyment. What is available to the elite is not available to the masses of India. And that is the ultimate disgrace that you must face and that you must account for, before the people of India and before the bar of history. Thank you.

SHRI AJIT KUMAR SHARMA (Assam): Mr. Vice-Chairman, the President's Address presented to us normally should not only contain a survey of the work of the Government done in the last year but also it must indicate the line which the Government wants to move in the next year. Here, throughout the whole speech, what we find is that there is no direction, no indication of the direction in which the Government is going to function in the next year. Whatever has been included in this report is only perfunctorily done. Some schemes and projects and promises have been taken together and combined together to constitute an Address of the President. In that context, I would like to refer to paragraph 17 only<sup>1</sup>, which has a reference to what is called, the political scene. Here the President is satisfied with mentioning certain generalised terms like "divisive and disruptive forces are at work fomenting violence and weakening the national fabric". Well, it is very easy to make such generalised statements. But the point, Sir, is why all these things happen in the country. Is it the fault of the people, or some political parties or of the Government, or those who are running the show pf the State? What is the basic cause behind it? The basic cause is not mentioned in the President's Address.

The question, Sir, is that there is a crisis in the political culture of the country—a political culture built up round about 1968-69 and which has [Shri Ajit Kumar Sharma] been pursued till now. That very political culture is at the root of all the troubles that we are facing in the country. Today we find that that political culture is symbolished by one person, where we find that so many slogans have been given, right from the slogan of "Garibi Hatao" to so many other things. We find that in 1969, when the old Congress system was demolished and a new. system was evolved, it was led by Mrs. Indira Gandhi on a few particular slogans. First was "Garibi Hatao", and the second was one which related to centralisation of power, of highly cen-tralised power by using the State power. Now, the garibi hatao slogan was used merely as a radical slogan and so it died its own natural death and we find today that it has been replaced by a new slogan of a revised 20-point programme which does not have any soul in it. It has ^ot only propaganda value. But on certain points the present Government and the present leaders of the Government are very insistent and very particular. They are particular in demolishing all legitimate authorities at different levels, right from the authority of the States down to the authority of the very people. There is no respect for the sovereign rights of the people.

[The Vice-Chairman (Shri R. Ramakrishnan) in the Chair].

Now, in the course of the debate, the other day the Leader of the House intervened and gave us a lecture on democratic principles and he mentioned two things which I must answer because one is related to my earlier contention. According to him, if you can have an election, you achieve democracy—as if election is democracy and as if other dictatorial countries do not have elections. He was speaking in the context of the Assam situation and said that he had to hold the election to preserve democracy. But, what actually has he done? He 'has held an election by using the police bullets to murder as

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many as 250 young men and women. According to the Home Minister's own admission, 125 young men have been killed by the police bullets, plus two to three thousand people killed due to clashes among the people. Now here also we find that the Government is not sorry for leading to such a situation. It is not sorry for this extensive scale of violence that has been enacted but it takes things very gladly. It only emphasised on the technical aspect of the election. And what is that election in Assam?

Sir, 126 seats in the Assam Assembly had to be filled up and out of that they could hold elections only in 108 constituencies. In 17 constituencies there was no election at all. And out of 10 Lok Sabha constituencies only in five election could be completed. And what are the results of the election held in the different constituencies? (*Time bell rings*). We find that out of 91 constituencies, results of which have been declared, less than one per cent of voters of the electorate cast their votes in as many as ten constituencies and between two and five per cent of polling was done in 15 constituencies. Similarly, between six and 10 per cent in nine constituencies, 11 to 15 per cent in seven constituencies, 16 to 20 in four and 21 to 25 per cent in four constituencies. We find that below 30 per cent polling was done in as many as 51 constituencies out of 91. And now we find an illegitimate Government born out of this election-and at what cost? The lives of 250 young men and women plus 2,000 and more of lives of people of the State have been lost, Es. 20 crores have been spent on the election and untold atrocities committed on the people and, apart from that, complete destruction of democratic values and faith of the people. This is the achievement of the Government by holding the election in Assam.

Now, Sir, the Leader of the House. ... *(Time bell rings)* just only two minutes more,... Hon. Mukherjee, referred to one point I happened tc\*

mention earlier in the discussion on Assam. I have said that the CRP has been behaving as an occupation army in Assam. I hold my view, and I think if Mr. Mukherjee had gone to Assam during that period and seen the condition, he would have agreed with me and said that I was perfectly correct. Members of Parliament who have visited that State have seen the enormous atrocities committed by the CRP, of course, for that the CRP forces are not alone to blame, because the Forces have been utilized by the Government, have been directed by the Government to suppress and oppress the people. And by doing that, what has been achieved is that the people there have been antagonized more and it has produced a greater sense of alienation among the people, because the CRP represents the Central Government.

Now, Sir, even this morning I have received four or five telegrams intimating large-scale violence, killings, burning of houses by Bangladeshis going on in the entire State. All this Js the direct result of the election campaign of the Prime Minister and other Ministers of the Central Government. They are wholly and solely guilty of producing such a situation in Assam, which is now burning like anything.

Now, Sir, I mention one more important point from the Prime Minister's speech the other day in the Lok Sabha, as reported in the pres3. There were some Members who accused her of using the words 'Khuda Hafflz' instead of 'Jai Hindi'. In answer to that, she made a very surprising statement. She said, "While addressing some election meetings in Assam, when I said 'Jai Hind', there was no response. So L said 'Khuda Hafiz'." If this be the fact, this very statement proves the contention and the fear of the people of Assam who have been continuing a struggle for the last three years demanding deportation of foreigners from that land. Now the Prime Minister's statement in the Lok Sabha confirms that there

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is a very large presence of foreigners inside Assam, who do not respond to Jai Hind and that problem has to be solved immediately and with a political will. Mere election of a Government, election of an Assembly, constituting a Congress (I) Government will not solve the problem. I wish the President's Address contained greater details about this issue.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please conclude.

SHRI AJIT KUMAR SHARMA: Even today I think the Government will pay it<sub>s</sub> immediate attention to solve the problem because excepting through solution of that main problem of foreigners no peace will return to the State of Assam, and to the whole of the country.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Prof. Sourendra Chattacharjee—not there. Shri Syed Ahmad Hashmi.

थी सैयद श्रहमद हाशमी (उत्तर प्रदेश) : वाइस चैंयरमैन साहब प्रेसीड ट ऐंड्रेस को पढ़ने के बाद यह ग्रंदाजा होता है कि जैसे फीगर्स ग्रीर ग्रादादो-शुमार की यह एक कहानी है जो उस एडेस के अन्दर बयान की गयी है फीगर्स के जरिये से ग्रौर आदादोशमार के जरिये से एवाम को यह बताने की कोशिश की गई है कि तुम कितने खुशहाल हो ग्रौर कितनी तरक्की के रास्ते पर हो । हालांकि यह कहानी न जाने कितने दिनों से फीगर्स और आदाबोंणमार के जरिये बयान की গা रही है, लेकिन ग्राज भी मुल्क में जो सिच्येशन है वह यह है कि जो विलो पावरटी लाइन रह रह उनकी तादाद बढ्ती जा रही आरज भी गरीबी अपनी जगह पर कायम है। लोग नतीजा पूछते हैं, रिजल्ट पूछते हैं। म्राज सारी प्रोजेक्ट्स की कहानी 4

on President's 308 Address

[श्री सैंपद अहनद हाशमी]

के बावजद इन प्रोजैक्टस का जनता पर कोई 🕇 ग्रसर दिखाई नहीं देता है । यही बात तो यह है कि उनमें से किसी का भी असर जनता की ग्राम जिन्दगी पर, उनकी रोजमर्रा की जिन्दगी पर, कुछ नहीं पडा है। पहले जितनी परेशानियां थीं ग्राज भी उतनी ही परेशानियां हैं । जिनका नतीजा गरीबी की बढती हई शक्ल में ग्राप खद देख सकते हैं। रोजाना प्राइसेज के अन्दर, कीमतों में कितना इजाफा हो रहा है, यह किसी से छिपा हम्रा नहीं है । ग्राज शाम को वजट ग्रायेगा । लेकिन उससे पहले ग्राप जा पैट्रोलियन के अन्दर, ट्रांसपोर्ट ग्रीर कम्यनिकेशन्स के अन्दर इजाफा कर चके हें वह खद इतना है कि यह बतलाने को जरूरत नहीं है कि जनता के हित के लिये और जनता के मफाद के लिये आ पके दिल में कितनी दिलचस्पी है और आप आम जनता की रोजमर्रों की जिन्दगी को कितना खुशहाल और कितना डैवलैप करना चाहते हैं। वाकई मक्रेक्यूचल सिच्यए-शन यह है कि इस मुल्क में 20 फीसदी लोग 80 फीसदी लोगों के मुकाबले में पुरा फायदा उठा रहे हैं। यह सही बात है। 80 फीसदी अवाम आज भी 20 फीसदी लोगों के मुकाबले में गरोबी की रेखा से नीचे हैं।

इसी तरीके से आज कीमतों की बात अपनी जगह पर है । हमारी युजिवर्रीसटीज और कालेज बेकारी के कारखाने हो गये हैं । मां-वाप अपने वच्चों को इस आशा पर पढ़ाते हैं कि हमारे बच्चे पढने के बाद कोई काम-घंघा करेंगे । एक तरफ तो सुरते हाल यह है कि तालीम की जो सहूलियतें हैं जो सहूलितें गरीबों के बच्चों को मिलनी चाहिए, पासमांदा जातों और बैकवर्ड इलाकों को पिलनी चाहिए, बे उन्हें हासिल नहीं

हैं। तालीम के अन्दर फर्क है। एक तरफ तो मिशनरी स्कल्स हैं, पब्लिक स्कूल्स हैं, सैन्ट्रल स्कूल्स हैं और दूसरी तरफ गरीबों के बच्चों के लिये गैर-मियारी तालीम और म्यनिसिपल स्कल्स हैं। तालीम में नाबराबरी है । हर एक को एक सी अपोरच्निटी और मोका नहीं है। लेकिन इसके वावजुद भी अगर किसी को मौका मिल जाता है और अपनी मेहनत से कोई कोशिश भी करता है तो कास्टिट्यशन के अन्दर उसकी जब को, उसकी सर्विस की, कोई गारन्टी नहो है। ग्राज लाखों की तादाद में , करोडों की तादाद में मुल्क के अन्दर नवेजवान वेरोजगार हें । अजीब हालत यह है कि एक तरफ तो गर, बी की रेखा के तीचे के लोग ग्रापनी जिन्दगी विता रहे हैं और दूसरी तरफ बेरोजगारी की यह हालत है । कोई नव जवान दर्खास्त भी भेजना चाहे तो उसके पास इतना भी पैसा नहीं है कि वह दो, ढाई रुपये में ्जिस्ट्री कर सके या 10) रु० में फार्म वगैहरा खरीद सके । इस लिये में इस वात को बहुत जरूरी समझता हूं कि एक तरफ तो कांस्टियुशन की यह गारन्टी होनी चाहिए कि तालीम के साथ-साथ ही रोजगार भी देंगे ग्रौर जितने भी बेरोजगार नव जवान हैं उनको रोजगार महैया करेंगे । यह हकमत की जिम्मेवारी है। लेकिन कम से कम दजें में मैं यह कहता हं कि जब यह उनको रोजगार महैया न हों, उन को डेढ सो रुपया बेरोजगार का एलाउन्स मिलना चाहिए । दसरे मल्कों के ग्रन्दर, छोटे से छोटे मुल्कों के अन्दर यह सहलियत है। इस मुल्क के अन्दर भी, आवाज स्टेटों में इस अपोरचुनिटी को देने के लिये लोग तैयार हैं और दे रहे हैं। इस लिये 150 रुपये महीने बेकारी और बेरोजगारी का भत्ता नौजवान स्रौर बेरोजगार लडके-लडकियों को जरूर मिलना चाहिए में

इसी तरीके से में यह ग्रर्ज करूंगा कि म्राज रीजनल इम्बर्लेंस, इलाकाई भ्रदम तवाजुन बराबर बढता चला ग्रा रहा है। ग्राज ग्रसम का मसला क्या है ? ग्रसम का मसल ग्रगरा ग्राप रियलाइज करें, जरा इसकी गहराई से जांच (समम की घंटी)

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जन(वेग्रालो, ग्रभो मैंने शुरू किया है। बात कहना चाहता हूं। लेकिन यहां तो बाल कहने को तरसती है जुबा मेरी।

+[شرو سيد احمد هشمي

(ا , پرديمى) : وائس چيئر مين **ماهمی -** ایمان ایک ایک ود کار ورد یریزیڈنہ، ایڈریمس کو یوہدے کے بعد يه الدارة هودا في كد جوس فیکرس ارز اعداد و شمار کی یک کہانی <u>م</u> جو اس ایڈریس کے اندر بیان کیکئو ہے – نیکرس کے ذریعہ سے افداد ر شہار کے ذریعہ سے ایوارے کو بنہ بتانے کو کوشش کیگئے ہے که تم کتانے خرشحال هو - اور کتابی درتی کے راستے پر ہو - حالانکہ یہ کہاتے تہ جانے کتا دنوں سے فیگرس -اور اعداد و شدار کے ذریعہ بیان کی جا رهي ۾ - ليکڻ آج بري ملک مهن جو سچوايشن ۾۔ وڌ يه ھے که 🐃 چو لو**گ بیاو** پاورٽی لائڻ پر رکا<u>ھ</u> -هیں انکی تعداد ابرہتی جا رہے۔' ہے ۔ آج بھی غریدی آپنی الم پر

f[] Transliteration in Arable script.

and the second second

Address قائم ہے لوف تقیمہم پرچوتے ھیں -رزلت پوچېتے هيں - آم ساری پروجیکٹس کی کہانی کے باوجرد ان پروجههمتس کا جنتا پر کوئی اثر دكهائي نهون ديغا - معهم ابات **در یہ ہے کہ انبین سے کسی کا ب**ہی الو جلدا کی عام زندگی پر انکی روز مرع کی زندگی پر کچه نہیں پرا - پہلے جتنی پریشانیاں تھیں آج بېي اننې مې پريشانيان هين – جاكا لليجه غريبي كي بوهالى هولى شکل میں آپ کود دیکھ سکتے ھیں - روزا نہ ہوائسز کے اندر قیندوں يور كتابة أضافه هو رها هم - يه سے چھیا ہوا ت<u>ہیں ہے</u> - آ*ہ* شام کو بجات آئیکا - لیکن اس سے دِپلے آپ جو پیٹرولیم کے اندر -ڈرائسپررے اور کمیونیکیشن کے انھر اضافه كر جكے هير وه خود اتدا هے که یه بتلاد کی ضرورت نہیں ہے که تجلتها کے هت کھائے اور جلتها کے مغاد کولئے آپکے دل میں کتلی دلنچسپی ہے اور آپ عام جنانا کی روزمرد کی زندگی کو کتفا خوشصال اور كتلا دونب كرنا جاهتي هير. - واقعى ایکچرول سچوایشن یه کے کہ ملک میں ۲۰ فیصدی لوگ ۸۰ فیصدی لوگون کے مقابلے میں پرزا فائدہ اتھا رہے هير - ية صحيم باط في ٨٠ فيصدى عوام آج بھی ++ فیصدی لوگوں کے مقابلے میں غریبی کی ریکھا کے ن**يچ هن -** المريد الرواد وا

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on President's

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311 *Motion of Thanks* [RAJYA SABHA]

· · . [شربي سيد إحمد هاشمي] امر طريقة سے أج الهمالوں كي باس ابلی جگهه پر هے - هناری یرنهرر-تهز اور کالم بیکاری کے کارشانے هو کلم های - مار ایاب ایم بچون کو اِس آشا پر پوهاتے هيں که ھمارے ہتے پڑھلے کے بعد کرٹی کم دهنده کرینگے - ایک طرف کو صورتحال يه هـ كه تعايم كي جو سېوليټين هين - جو سېرليتين غریبوں کے بنچوں کو مالمی چاہلیں۔ يسماندة ذاتون اور بيك ورد ملاقون كو ملقى چاهلين - ولا ألهين حامل نہیں ھیں - تملقم کے اندر فرق ہے - ایک طرف کو مشدری اسكول هين - پېلک اسكول هين -سينقرل المكول هين - 1 اور دو، ري طرف فردہوں کے بچوں کیلگہ فير معهاري تعلوم اور مهولسهل اسكول هين - تعليم مين تا برايري ہے۔ اہو ایک کو ایک سی اپورچونيټي - موقع نهين هے -لیکی اسکے بارجود بھی اگر کسی کو موقعه مل جاتبا ہے اور ایدی مصلت سے کوئی کوشھی۔ بھی۔ کرتا <del>ہے۔ ت</del>و کانسٹی ٹیرشن کے اندر اسکی جاب كى - الىكى سروس كى - كوڭى کارنٹی نہیں ہے - آج لاکیوں کی تعداد میں کروزوں کی تعداد میں ملک کے اندر نوجوان بے روزکار ھیں -جبكة حالت يه هي كه أيك طرف تو فریبی کی ریکیا کے تیجے لوگ

**إپن**ى زندگى ب<sup>ي</sup> رهے همن – أور درسری طرف یہ روز<sup>4</sup>ری کی <sup>یہ</sup> ۔ ڪالت ۾ که اولي توج.ان درڪواسمه یہی بہیجلا جاہے تو اسکے پاس ائدا ہوں پیسد نہیں ہے کہ وہ در ذهائی رویهه میں رجسگری کر سکے یا دسی اروپید ماین الازم -وفہرہ خوید سکے - اسلیے میں اس یات کو بینٹ ضروری ا**ستھی**تا اھوں ا ی ایک طاف تو کانسٹی تیوشن کی کارنڈی ھوتی چاھٹے کہ تعلور کے ساتھ روزگار بھی دیلگے - اور جلالے بھی یے روٹار نوجولی ھیں انکو روزگار مینیا كربنگے - یہ حكومت كي ذمه داري ہے - ٹیکن کم سے کم درجہ میں مهن يه کهدا هون که جبانک انکو روزگار مهیا نه هو انکو قیزه مو رویه یے روزگاری کا الاؤنس مللیا چاھ<u>کے</u> -دوسرے اسلکوں کے اندر چھرتے سے چہوتے ملکرں کے اندر یہ سہولیت **ہے - اس ملک کے اندر ب**ھی بعض ستيتان مهن إس ايورچونونتى كو دینے کیائے لوگ تیار ھیں اور دے رهے هيں - اسلکے +٥١ روپيد مهيند بیکاری اور به روزگاری کا بهته نرجوان ارد به روزگار لوک لوکهون کو ضرور ملنا چاهئے - اسی طریقہ سے میں يه عرض كررفكا كه أج ريجلل امهیلیلس علالاتی عدم توازن غرابر يه بوها جلا جا رها هـ - آج آسام لا معاملة كها ہے - آج أسام كا مسلله الکر آپ ریللز کریں ⊨ اور ڈرا امکی

گہرائی میں جالیں دد رقع کی گبلتی ۲۰ .... جناب مالی ابھی میں نے شروع کرا ہے بات کہلا چاہتا ہوں یہاں تر یات کرنے کو ترستی ہے زباں میری] -

उपसमाध्यक्ष(श्री खार० रामहध्यन्) : 8 मिनट हो गये ।

श्री सँयद ग्रहमद हाशनी : ग्रसम के मसले पर अगर आप गहराई में जांय, यह महज इसलिए है कि एक जमाने से आप ने उनको इग्नोर किया । वहां बैचेनी पैदा हई वहां मखतलिफ सिमतों की तरफ अपने कदम बढा रहे हैं और पूरी रिसायत को तशददद की) गिरफत में ले रहे हैं । आज हजारों इनसान, हजारों इंसान, मैं उसके ग्रंदर मुसलमान ग्रौर बंगाली का इम्तियाज काम नहीं करना चाहता हं कि कितने मसलमान मरे. कितने बंगाली मरे और कितने ग्रसामी मरे । लेकिन यह सही है कि वे सब इस धरती के बेटें थे, इस धरती के रहने वाले थे ,इस जमीन के वाणिन्दे थे, हिन्दुस्तान के लोग मरे, हजारों की तादाद में मरे। आज आवजर्वेशन यह है कि बंगाल के झंदर. कलकत्ता के झंदर देश के तक्सीम होने के बाद जो फैसला हए थे, उसमें जिस तरह से कलेकाम हम्रा था, मास मर्डर हम्रा था, उससे ज्यादा ग्रगर नहीं तो कम से कम उसके बराबर जरूर सुरतेहाल हैं । वहां पर बड़े पैमाने के अन्दर, मास मंर्डर और कत्लेग्राम हम्रा । आज भी वहां पर खेतों से लाग मिल रहीं है । दरिया ब्रह्मपुत भरा हुआ है खुन से, ब्रह्मपुत खून से लालाजार हो चुकी है। लेकिन ग्राज भी, बावजूद इतनी बड़ी तवाही और बरबादी के मैं कहता हं एक खास

## on President's 314 Address

पटिक्यलर एरिया के ग्रन्दर, ग्रपर असम के अन्दर ,नांगांव के अन्दर, सेन्टल असम के ग्रन्दर ऐसे कुछ इलाकों के ग्रन्दर जहां पहले से डिस्टरबेन्स था । लेकिन हैरत होती है इस बात की कि क्यों नहीं इन इलाकों के ग्रन्दर पूरा इंतजाम किया गया । वहां पर ग्रापकी प्रेस कान्फ्रेस के ग्रन्दर एक ग्राफिसर ने कहा कि हमारे पास पूरे तरीके से फोर्स नहीं है जो डिप्लाई करते और ऐसी जगहों को कन्दोल करने की कोशिश करते । इसका मतलब यह है कि ग्रापने इस बात के लिये परा मौका दिया कि उस इलाके के ग्रंदर इस तरीके से वे मारा मर्डर करें, कत्लेग्राम करें, नेली है, मोरी गांव है जहां भयानक तरीके से कत्लेश्राम हम्राहै लेकिन आज वहां पर रिलीफ का माकल इंतजाम नहीं है । न वहां पर मेडीसन है और न डाक्टरी इमलाद है। ग्राज भी कैम्पों के ग्रंदर लोग भखों मर रहे हैं । वहां पर कोई प्रापर इमदाद नहीं है । प्राइवेट लोग जो इमदाद देना चाहते हैं, उनके लिए रास्ता नहीं है। इसी तरीके से मैं अर्ज करूंगा और श्रभी हमारे बाज हजरत कह रहे थे कि पिछला साइंस ग्रौर टेक्नालाजी का साल रहा है। लेकिन मैं कहता हं कि पिछला साल .1982 का साल, जो हौम मिनिस्टरी के फिगर्स महैया की थी उसके मुताबिक पिछले साल की फसादाद का साल कहना चाहिये । लेकिन इसके बावजद, इतने फसादात होते चले जांय मल्क के संदर और मल्क की अक्कलियत और मुसलमान ग्रपने को इन सिक्योर महसूस करें और हकूमत की तरफ से महज यकीन दहानियां और एक्योरेंस होते चले जांय लेकिन किसी बात का इम्प्लीमेंटेंग्रन न हो तो इसका क्या मतलब है ? मैं पूछना चाहता हूं कि किसी फसाद में जो लोग इंवाल्व हए उनमें से कितनों को सजाय-मौत

### [श्री सैंबद अहमद हासमी]

मिली । अगर एक इंडिविजुवल ने कोई कल्ल कर दिया तो ग्राई सी सीः इंडियन पैनल कोर्ट के ग्रंदर उसको सजाये-मौत मिलती है । उसको फीसी की सजा मिलती है। लेकिन मास मर्डर के लिये इस तरह की सजा की बात क्यों नहीं है। इसके लिए सजा तो दूर रही बल्कि ऐसे अफसरों को जो फसादातों में मल-विवस रहेहें उनको त (कर्का भा मिल सकता) है।...(ध्ववधान)..मेरठ और फिर दिल्ली के बगल में बल्लभगढ है, जहां पर कितने ही मकान जला दिये गये,जामा मस्जिद फुंक दी गई और सिटी अयारिटीज जो हैं. कल का वाक्या है. एक मस्जिद को डिमोलिश कर दिया गया गिरा दिया गया लखनऊ में। एक तो मैं यह अर्ज क हुंगा कि जब तक इन फसादात में जो लोग इन्वाल्व हैं उनको महमना महतक के अन्दर तीन महीने के अन्दर इन्क्वायरी करके जो लोग मुलजिम हों उनको मौत की सजा नहीं दी जाती है उस वक्ता इस मुल्क के अन्दर अगर फसादात को रोकना चाहेंगे तो नहीं रोक सकते । इसलिए केपिटल पनिज्ञमेंट होना चाहिए । मैं यह अर्ज करूंगा कि इस बात का एडे्स में कोई तसकरा नहीं है। मख्तलिफ़ मौकों पर इस बात का तसकरा आया कि यह जो फोर्सिज हैं जैसे सी आर पी, बी एस एफ और पी ए सी। हैं इनका सेकलर करेक्टर होना चाहिए, सेकुलर कम्पोजियन होना चाहिये लेकिन में सी आर पी और वी एस एफ के बारे में बात नहीं कर रहा हं लेकिन ग्राज पी ए०सीः बी एम पी और खुद आसाम के अन्दर जो सिच्येशन है उसको सामने रखते हए अगर उनका कम्पोजिट करेक्टर होता तो आज यह सूरतेहाल नहीं पैदा होती । आज माइनार्टीज का रिप्रेजेंटेशन उसके अन्दर नहीं है मैं ग्रभी तसकरा नर रहा था कि मुख्तलिफ कमीशन बने,

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उर्द के सिलसिले में यकीनदहानिया की के सिलसिले के अन्दर यकीनदहानिया होती है। ग्रभी हमारे वजीरे कानन ने यकीनदहानी की कि इस सेशन के के अन्दर वक्फ एक्ट आ जायेगा लेकिन कई सेशन के अन्दर जो भी यहां यकीनदहानियां की गई इनमें से देखने में नहीं ग्राता । बरनी कमेटी, मैं कहता हं जिस जमाने में कांग्रेस गर्वनमेट थी उस जमाने में वक्फ भिनिस्टर, मिनिस्टर आफ हाऊसिंग के दरम्यान नेगोसियेशन ही कर और दिल्ली के जितनी ग्रथार्टी थी उनको सामने रख कर यह बरनो कमेटी की सिफारिशात को नाफिज करने का फैसला हम्रा था वक्फ जायदाद की वा गजारी का । अभी पिछले दिनों जबकि दिल्ली में पलाई ग्रोवर बन रहे थे उस वक्त ग्रानरेबल मिनिस्टर ने एलान के जरिये यह यकीनदहानी की गई थी कि बरनी कमेटी का इम्पलीमें-टेशन होगा लेकिन आज तक इम्पलीमें-टेशन नहीं हुआ। तो मैं भी यह अर्ज कर रहा था कि जो रिजनल इप्बैलेंसेज बढते जा रहे हैं वह छोटे-छोटे पसमान्दा इलाकों में बेचैनी पैदा कर रहे हैं आज उत्तर प्रदेश के पूर्वी इलाकों को देखिये या तो वहां पर सैलाब है या वहां पर सखा है । वहां के बहत से इलाके जैसे डिस्ट्रिक्ट गाजीपुर है महज उसका गुनाह यह हैं कि उसने जंगे आजादी में बढ़ चढ कर हिस्सा लिया था ग्राज भी उसकी इग्नोर किया जा रहा है और पीछे धकेला जा रहा है। मैं अर्ज कर्षगा ऐसी बहत सी चीज हैं जिनका तसकरा एड्रेस के अन्दर नहीं है और न म्लाजमत के सिलसिले में कोई गारन्टी दी गई है न सर्विसेज के सिलसिले यकीनदहानी और बेरोजगारी दर करने की कोई बात एडेस में कही गई है और न एडेस में इनको कान्फिडेंस में लैने की कोशिश की

गई है। न तो माइनार्टीज के एतमाद की बहाली श्रौर उनकी तरक्की के लिए कुछ करने का तजकरा एड्रेस में मौजूद है। शुक्रिया ।

†[شری سید احدد هاشنی : آسام کے معاملہ پر اگر آپ گہرائی مُق جائیں - یہ محض اس لئے ہے کہ ایک زمانہ سے آپ نے ان کو اگلور کیا ہے - رہاں بیچینی پیدا ہوئے -وهان مختلف سنتون کی طرف وہ اليے قدم بوها رقے هيں اور پوري رياسف کو تشدہ کی گرفت میں لے رہے هدن - آم هزارون انسان - مدن <mark>اس</mark> کے اندر مسلمان اور بلکالی کا امتھاز نہیں فرنا چاہتا ہوں کہ کتاے مسلمان مرے - کتلے بلکائی مرے اور كتذي آسامي موت - ليكن ية محيم ہے کہ وہ سب اس دھرتے کے بھائے تھے۔ اس دھرتی کے رھلے والے تھے۔ اس زمین کے باشادے تیے - هادوستان کے لوگ مرے - ہزاروں کی تعداد میں مرے - آپ آبزویشن یہ ہے کہ بلکال کے اندر کلکته کے اندر دیش کے تقسیم ہونے کے بعد بیمو فساد ہوئے تھے اس میں جس طرح سے تلال عام هرا تها - ماس مردّر هوا تها - اس سے زیادہ اگر نہیں تو کم سے کم اس کے ہرابر ضرور صورتحال ہے - رہاں پر بر پیسانے کے اندر ماس مرڈر اور قتل عام هوا - آج بھی رہاں پر کھیتوں †[] Transliteration in Arabic on President's Address

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سے لاشیں مل ر**د**ی ھیں - دری<sup>ا</sup> برهم پتر بهرا هوا ہے خون سے - برهم پتر خون ہے اللہ زار ہو چکی ہے - انہکن آج بھی باوجود اتنی ہوی تہاہی ارر بربادی کے میں کہتا میں ایک خاص پرتیکار ایریا کے اندر - اپر آسام کے اندر - نوکٹوں کے اندر - سینٹرل آسام کے اندر - ایسے کچھ عاتوں کے اندر جہاں پہلے سے ڈسٹربیڈس تہا -لیکن حیرت هرئی ہے اِس باع کی کہ کیوں نہیں ان ماتوں کے اندر يور/ انتظام كها كيا - وهان ير آب كي پریس کالفرنس کے اندر ایک آفیسر نے کہا کہ ہمارے پاس پوری طریقہ سے فورس نہیں ہے جو ڈیلائی کرتے--ارر ایسی جگہوں کے کلترول کرنے کی كوشص كرتي - اس كا مطلب يه ه کہ آپ نے اس بات کے لئے پررا مرتعد دیا کہ اِس علاقہ کے اِندر اُس طریقہ سے رہ ملس مردر کریں -قتل عام کریں - نہلی ہے - مرری ر گان ہے - جہاں بھیانک طریقہ ہے قتل مام هوا - ليكن آج بهى وقان ير ريامات كا معاول انتظام نههن ه نه وهان پر مهدیسی ه اور نه دانتری امداد ہے - آپر بھی کیمیوں کے اندر لوگ پهوکهون امرازها هیان - اوهان یر کوئی پراپر آمداد نہیں ہے۔ يراثيويت لوگ جو امداد ديا چاهٽے هیں ان <u>کے</u> لیئے راس<sup>ی</sup>ہ نہیں ہے۔ السی طریقہ ہے۔ میں عرض کروں کا ارز ايهى هناريم ايعقن حضرات فية

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[قربي سيد (همد هاشم) رهے تھے که پنچھلا سال سائنس اور تيكلالوجي كا سال رها هے - ليكن میں کہتا ہوں که پیچیلا سال ۱۹۸۲ء کا سال جو هوم ماسلاری نے فیکرس مہیا کی تبیں اس کے مطابق پجھپلے سال کو فسادرت کا سال کہدا چاہئے -ليكن إس كي باوجود انلے فسادات ہوتے چلے جائیں ملک کے اندر ارر ملک کی اقایت اور مسلمان اپنے کو ان سيکور متحسوس کرين او مکومت کی طرف سے محض یقین دھائیاں اور ايشوريدس هوتي چل جادين -لهکن کسی بات کا ایمهایمهاتهشن نه هو تو اس کا کیا مطلب ہے۔ میں کہتا ہوں که کسی فساد میں جو لوگ انوالو ہوئے ان میں سے كتلون كو سؤائے مون ملى - اگر ايک اندیویتجیول نے کوئی تعل کر دیا تو آئی - پی - سی - انڈین پیدل کوت کے اندر اس کو سؤائے موت ملتری ہے - اس کو پہانسی کی سزا ملتی ہے۔ لیکن ماس مردر کے لئے اس طرح کی سؤا کی بات نہیں ہے -اس کے لگے سؤا تو دور رہی پلکھ ایسے آفیسروں کو فسادات میں ملوث رہے ہیں ان کو ترقی بھی ملتی ہے.... (مداخلت ) .... میرتهه اور دلی کی بغل میں بلب گرهه هے جہاں پر کنلے هی مكان جلا نديئ كثي - جامع مستجد يهونک دی کئی اور ستی انهارتيز جو

دیں۔ کل کا واقعه <u>ہے</u> ایک مسجد کو قسولیھی کو دیا گیا ۔ گرا دیا گیا لکھنؤ میں - تو میں یہ عرض کروں کا کہ جب تک ان فسادات میں جو لوگ انوالو ھیں ان کو معیله مدت کے اندر - تیں مہیلہ کے الدر انگواري کرکے جو اوگ ملزم هوں انکو موت کی مزا نہیں دی جاتی ہے اسوقت تک اس ملک کے اندر اگر فسادات کو روکنا چاهینگے تو لهدن روك سكتم - اسائم كيهيتل يندمينت هرنا چاهئے - ميں يه عرض کرونکا که اس بات کا ایڈریس میں کوئی تذکرہ نہیں ہے -متفتلف موقعون پر اس بات کا تذکرہ آیا که یہ فورسیز هیں جیسے سى - أر - يبى - ببي - ايس - ايف -اور پی - اے - سی - ہے انکا سهکولر کريکلر هونا چاهئے - سهکوار مپرزيشن هونا چاهئے - ليکن مهن سی - آر - پی - اور بی - ایس-ایف - کے بارے میں بات نہیں که، رها دون ليکن آج پر - اے- سی-بی - ایم - پی - اور خود آسام کے اندر جو سحووايشن هے اس کو ساملے رکھتے ہوئے کہوں کا اگر انکا کیپیزیڈو کریکٹر ہوتا تو آج یہ صورتحمال نهين پيدا هوتي - آج مانداریتوز کا ریپریزیدتمشن اسکے اندر نېیں هے - میں ایپی تذکر ا کر رہا تها که مختلف کمیش بلے - اردو کے سلسلے کے اندر متون دھانیاں

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آزادی میں بودہ چودہ کر حصه لیا تها - آج بهی اس کو اکلور کیا جا رها هے - پیچیے دھکیلا جا رہا ہے -میں عرض کروں کا ایسی بہت سی چیزیں هیں جن کا تذکرہ ایڈریس کے اندر نہیں ہے اور نہ ماازمت کے سلسلے مہوں کوئی کارنڈی دی گئی ہے - نہ سروسیز کے سلسلے میں یقیدی دھانی اور بے روزگاری دور کرنے کے ایڈریس میں کوئی بات کہی کٹی ہے اور نه ایدریس میں اس کو كونديديدس ميں لونے كى كوشص کی گئی ہے - نہ تو مائنارتیز کے اعتماد کی بحالی اور ان کی ترقی کے لئے کجھ کرنے کا تذکرہ اس ایڈریس میں موجود ہے شکریم -]

श्री भगतराम मनहर (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, मैं मौर्य जी द्वारा प्रस्तुत राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव का अनुमोदन करता हं। महोदय, विपक्षी सदस्यों में एक आम बात यह हो गई है हर बात को किटीसाइज करना उनका रोजमर्रा का काम हो गया है। सरकार ने बहत तरक्की की है। इन्दिरा जी के नेतुत्व में देश ने बहुत तरक्की की है। हमारे प्रधानमंत्री जी ने दुढ़ निश्चय कर रखा 7 विष् हम गरीबी को काफी हद तक मिटा कर सांस लेंगे। उन्होंने बहत से कार्यक्रम भी इस मामले में दिये हैं। पिछले दो तीन मास में कोयले, बिजली श्रौर खाद्यान के मामले में हमने बहुत तरक्की की है। मान्यवर, एक म्रांकलन के म्रनुसार इस देश में बेरोजगारों की संख्या लगभग 10 करोड़ है और हर साल 70 लाख लोग रोजगार के लिए बड़ रहे हैं।

كى كلين كجرال كىيشن يلايا -اوقاف کے سلسلے میں یقین دھانیاں هوتي هيس - ايهي همارے وزير قانوں تے یقین دھانی کی کہ اس سیشوں کے اندر وقف ایکمی آجائیکا لیکن کڈی سیشن کے اندر جو بھی یہاں یقین دھانیاں کی گٹیں ان میں سے دیکھلے میں نبھی آتا -يرنى كمهتلى - مهى كيتا هون كه جس زمانه مهو کانگریس گورنملیک تهور أس زمانه مهن ولف ملسار-منسقر آف ھاؤسلگ کے درمیان نیکوسی ایشوں هوکر - اور دلی کی جتلى الهارتي تهين انكو سامل ركېكر برنى كمېټى كې مغارشات گو نافذ كرني كا فيعطه هوا تها وقف -جانداد ی وا قذاری کا - ایجی يجهل دنون جب كه دلي مين فلائلک اورر بن رہے تھے اس وقت آنریجل منستر نے اعلق کے فریعہ یہ یتین دھائی کی تھی کہ برنی کمیتی كا إمهاي مينقيش. هولا - ليكن آج تک امپلی میدایش نہیں ہوا -ميں تو يه عرض كر رها تها كه جو ريجنل اميلينسز بوعتے جا رہے هيں وة چهوتے چهوتے پسماندة علاقوں مدن بیچهای دهدا کر ره هیس آج اتر پردیش کے پررہی علاقوں کو دیکھئے یا تو وہاں پر سیلاب یا وہاں ہو سوکھا ہے - وہاں کے بہت سے علاقے جیسے ڈسٹرکٹ فازی ہور ہے محض اس کا گلاہ یہ ہے کہ اس نے جدگ 1977RS-11,

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## श्री भगतराम मनहर]

जहां तक इनकी बेरोजगारी का सवाल है ग्रामीण ग्रंचलों में यह बेरोजगारी ग्रधिक है। उसका मख्य कारण यह है कि जिनके पास खेती है वह खेती नहीं कर रहे हैं। जिनके पास खेती नहीं है उनको कोई काम नहीं है। इन सबको काम में रखने के लिए पशुपालन, कुटीर उद्योग एवं सामाजिक वनिकी की ग्रहम भूमिका है। कृषि कार्यों में बेरोजगारों को बड़े पैमाने पर रोजगार दिलाना संभव नहीं है, क्योंकि पहले ही इस काम में काफी लोग लगे हुए हैं । ग्रतः शासन को चाहिए कि सरकारी भूमि पर वेरोजगारों को सामाजिक वनिकी के तहत फल और चारे वाले ग्रौर ग्रन्थ किस्म की वृक्षों की प्रजातियों के लगाने हेत् प्रोत्साहित किया जाय तथा उन्हें मजदूरी के साथ बनों को उपज का हिस्सा दिया जाय। यह बहत जरुरी है।

देश में लगभग तीन करोड़ हरिजन ग्नादिवासी परिवार गरीबी रेखा के नीचे हैं। बीस सूत्री कार्यक्रम के तहत 50 प्रतिशत परिवारों को गरीबी रेखा के ऊपर उठाने का निर्णय शासन ने लिया है जो कि एक ग्रत्यंत ही सराहनेय कार्य है। ग्रामीण क्षेत्रों में सभी भूमिहीन हरिजन एवं ग्रादिवासियों को भूमि का ग्रावंटन संभव नहीं है। ग्रत: मेरे विचार में उन्हें लघू वन उपज के संग्रहण एवं कुटीर उद्योगों में उत्पादित रोजगार उपलब्ध कराया जाना चाहिए।

जहां तक खेती का सवाल है बीस सून्री कार्यक्रम के तहत उनको जमीनें दी जा रही है लेकिन जो जमीनें उनको उपलब्ध कराई जा रही हैं मैं ऐसा मानता हूं, कुछ जगह जाने के बाद, कि उस जमीन पर खेती करना बिल्कुल ग्रसंभव है। ग्रतः शासन को चाहिए कि उनको

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जहां-जहां नगद के रूप में या सहायता के रूप में पैसा दिया जा रहा है वह पैसा उनको नगद न दिया जाकर जो जमीनें उनके पास हैं या जो ग्राप देना चाहते हैं उसको खेती योग्य बनाकर उसको कंसालीडेशन आफ होल्डिंग करके दिया जाय ताकि फिर उसमें चाहे वह पम्प लगाये या कुछ करे ग्रौर वह फिजिबुल हो सके तभी वह उत्पादन ठीक से कर सकेंगे अन्यथा वह खेत ग्रगर आप उसको देते हैं तो वह कोई उपयोगी नहीं है। अतः जो मकसद हम हल करना चाहते हैं जिस उद्देश्य के लिए हमने जमीन दे रखी है उसकी पूर्ति नहीं होगी। उसी तरह से जो मकान उनको दिये जा रहे हैं उसके लिए जो साइट दी जा रही है वह भी ठीक कंडीशन में नहीं होती है।

जहां तक उनके पेय जल की समस्या का सवाल है। स्थिति यह है कि ब्रादिवासियों को उतनी तकलीफ नहीं है, सामाजिक रूप से उनको अछूत नहीं मानते हैं लेकिन हरिजनों के लिए वडी तकलीफें होती हैं। ग्रगर किसी गांव के किसी कोने में हरिजन हैं तो सवर्ण वस्तियों में ज्यादातर जो हैं वे लोग क्या करते हैं कि अपने मुहल्लों में कूंए खुदवा लेते हैं पानी पीने के लिए लेकिन हरिजन महल्लों में ग्रभी तक ग्रधिकांश गावों में कुंए नहीं खुदे हैं। अतः उनके पीने के पानी की समस्या ज्यों की त्यों बनी हुई है। जो समस्या मुलक गांव घोषित किये गये हैं उनको नक्शे से मिटा देते हैं। इसलिए ग्रगर कहीं बोरिंग वेल भी लगाते हैं तो समस्यामुलक गांव नक्शे से हट जाते हैं। नतीजा यह है कि जिनके लिए यह समस्या है उनकी वह समस्या अभी तक ज्यों की त्यों बनी हुई है। उसके ऊपर शासन को विशेष ध्यान देना चाहिए। ग्रब तक हरिजन मुहल्लों में पीने के

योग्य कुंऐ न खोदे जायें तब तक उस गांव को समस्या मूलक गांव से नहीं हटाना चाहिए।

मान्यवर, शासन ने निर्णय लिया हुया है कि खेती के लिए लैण्ड रिफार्म्स बनाये जाये। उसमें भी यह देखना जरूरी है कि जो खेती नहीं करता है जो खेती में काम नहीं करता है उससे वह जमीन लेकर जो खेती जोतते हैं उनको दी जाय और इस पर भी मेरा सुझाव है कि जहां भी जमीन बंटे वहां कंसालीडे-शन आफ होल्डिंग की हैसियत से वह दो एकड़, एक एकड़ या जितनी भी हो वह चक में ही जानी चाहिए।

मान्यवर, देश में इस समय जो स्थति है, ग्रभी सब प्लान या कम्पोनेंट प्लान के तहत हरिजन ग्रादिवासियों के लिए पैसा दिया गया है आप उसकी तह में जायें। बड़ी खुशी है कि शासन ने 85 करोड़ से बढ़ाकर 95 करोड़ इस साल रखा है ग्रादिवासियों के लिए लेकिन उसका उपयोग कहां हो रहा है। 80 प्रतिशत तो तनख्वाह और स्कालरशिप्स में चला जाता है 20 प्रतिशत में 10 प्रतिशत सब खा जाते हैं इधर उधर. नतीजा हो रहा है कि उसका 10 प्रतिशत रूपया भी उन को नहीं मिलता है। जहां तक सेंट परसेंट सब्सिडी का सवाल है. उसमें अगर आप देखें तो पता लगेगा कि जब हरिजन आदिवासी को पैसा मिलता है, तो वह रोने लगता है। उसकी स्थिति यह हो जाती है कि जो सब्सिडी वह पाता है, उसका केवल 10 प्रतिशत ही उसके हाथ लगता है, बाकी का सब इघर उघर क लोग खा जाते हैं। तो जब तक प्रापर इम्पल मेंटेंशन नहीं होगा तब तक हम यहां पर कितनी भी हरिजन आदिवासियों के लिए दहाई देंगे उनकी तरक्की नहीं हो सकती है।

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आज तक के यदि झांकड़े देखें जाएं, तो पता लगता है कि ग्ररबों रुपया इस योजना के तहत खर्च किया गया है. लेकिन उनका मसला, उनकी समस्याएं वैसी ही हैं। इस योजना का जो उन्हें लाभ मिलना चाहिए, उसका लाभ जैसा कि मैंने कहा 10 प्रतिशत से ज्यादा नहीं होगा इसलिए इस दुहाई देने के बजाए मेरा शासन से यह निवेदन है कि इसके लिए कोई एक्सपर्ट कमेटी बिठायें या जगह-जगह जाकर सैम्पल सर्वे कराएं और देखें कि आपके बीस-सूती कार्यक्रम की कहां पर धज्जियां उडाई जा रही हैं। ग्रामीण अंचलों की आपको जो रिपोर्टस ग्रा रही है, जिसकी ग्रगर कोई पूरी समीक्षा करें, तो उसके हालात वर्णन करने की मैं स्थिति में नहीं हं। इतनी दयनीय स्थिति है।

तो मेरा सुझाव है कि शासन की मंशा बहुत ग्रच्छी है, प्रधान मंत्री जी की दुढ़ इच्छा है, और नेहरू खानदान की तमन्ना है कि हरिजन ग्रादिवासियों का उत्थान हो, लेकिन ग्रौर जो दुर्जन लोग हैं, जिनके हाथ में शासन की वागडोर है, जिनके हाथ में इम्पलिमेंटेंशन है, उनकी हालत क्या है, उनके बारे में मैं यहां कुछ कहना नहीं चाहता । मैं इतना निवेदन करना चाहता हं कि उसके लिए ग्राप कोई भी कमेटी बनायें और रैंडम सैम्पल सर्वे करायें कि जो प्रोग्राम आपने गरीवों के लिए बनाया है, उसमें कितना पैसे का युटिलाइजेशन हुम्पा है और कितना मिसयुटिलाइजेशन है, आपको मालुम हो जाएगा । कई जगह ऐसी स्थिति है कि हर साल पैसा सरेंडर हो रहा है ग्रीर सब से ज्यादा दुहाई देते हैं कि हरिजन ग्रादिवासियों के लिए हमने मैकिनमम काम किया है। यदि आप वजट और रिपोर्ट को देखें, तो 50 प्रतिशत तो

## [श्री भगतराम मनहर]

मि अयूटिलाइज होता है और जितना नहीं कर पा रहे हैं, वह सब सरंडर हो रहा है। इस तरह की स्थिति कई प्रदेशों में है।

देश में हम इस समय नौ सौ करोड़ रूपथे का वेजिटेबुल आयल और टैलो त्रिदेशों से आयात कर रहे हैं। मेरा शासन से सुझाव है → →खास करके छपि मन्दालय को कि हमारे यहां नीम, साल, करंज, इस तरह के वनों में बहुत सी चीजें हैं फलदार वृक्ष हैं जिनके वीजों का यदि संरक्षण और दोहन किया जाए, तो न केवल विदेशो मुद्रा बचा सकते हैं, बल्कि यहां से विदेशों को निर्यात करने की स्थिति में भी हम सक्षम हो सकते हैं। इतना हमारे पास तेल बोज हैं जिसका वेस्टेज हो रहा है।

मान्यवर, पेट्रोल और डीजल का उपयोग कम करने के लिये मेरा एक मुझाव है। चालीस किलोमीटर को दूरी पर जितना भी ट्रांसपोर्ट होता है, खास करके वनों में लकड़ो के लिये और रस-यन खाद जो गांव-गांव में भेजते हैं, या जो खाद्याझ हैं, उनके लिये बैलगाड़ियों का उपयोग बहुत उपयोगी होगा। हगारे अई॰ या (०डी) में या बीस-युत्री प्रोयाम

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में, एन० आर॰ ई॰ पी० के तहत इसके लिये प्रोग्राम भी है कि हम बैलगाड़ियां मुहैया करवायें । इसके लिये प्रावधान भी है कि हम बैलगाड़ियां मुहैया करवा-एं । उसके मुहैया करवाने से डीजल की बचत होगी और उससे उतने ही लोगों को करीब-करीब पांच हजार सालाना इनकम हो जाएगी प्रति व्यक्ति । वह पार्ट-टाइम ट्रांसपोर्ट का काम भी करेंगे और साथ ही साथ अपनी खेती भी कर सकेंगे । तो ऐसी स्थिति में इस स्कीम में शासन को रुचि लेनी चाहिए ।

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अब मध्य प्रदेश में काफी काज लगा हम्रा है ग्रीर उसका रेस्पांस भी अच्छा है। तो कृषि मंतालय को चाहिये कि इस दिशा में आदिवासियों की मदद करें ताकि जो बंजर या पड़ती भूमि है, उसमें काजू को प्रोत्साहन दिया जा सके। देश में जलाणयों की वृद्धि हो रही है तया डब क्षेत्र के निर्धन परिवारों की वसाहट की समस्या कहीं-कहीं उग्र रूप धारण कर रही है। जिन लोगों की जमोन डुब गयी है उनको कोई विशेष मुग्रावजा नहीं मिलता है। उन को जमीन के बदले में जमीन दी जाए तो वह लोग ग्रपना जीवन-पापन सही रूप में कर सकोंगे। मग्रावजा देने से उन को कोई लाभ नहीं होता है। वह लोग जहां पैसा पायें इधर-उधर खर्च कर देते हैं। इस दिशा में जासन को चाहिये कि ग्रवश्य ध्यान दे।

मान्यवग, जहां तक राष्ट्रीयक्वत बैंकों का सवाल है, प्रधान मंत्री जो ने गरीबों की भलाई के लिये राष्ट्रीयकरण किया था। लेकिन अभी यह स्थिति है कि गासन के निर्देश के बावजूद जो राष्ट्रीय-क्वत बैंक हैं ग्रामीण क्षेत्रों में जाने में हिवकिवा रहे हैं। नतीजा यह हो रहा है कि गरीबों को शासन द्वारा सहायता देने की जो योजनाएं बनाई गई हैं उन को बैंक न सहयोग दे रहे हैं न सपोर्ट करते हैं; ऐसी हालत में उन की सब फाइनेंजियल योजनाएं धरी रह गई हैं। जो राष्ट्रीयक्वत बैंक हैं उनको शासन को चाहिए कि वाध्य करे ग्रामीण क्षेत्रों में अधिक से अधिक जायें ग्रीर हरिजन ग्रीर ग्रादिवासियों के कल्याण के लिए जो योजनाएं है उनमें उन का सक्रिय सहयोग रहे ।

मान्यवर, चम्बल के बीहड़ की समस्या बहत जटिल है। वहां पर शासन ने निर्णंय लिया है कि हम भूमि-क्षरण, सुखा, रेगिस्तान एवं समुद्री तुफान से होने वाली क्षतियों को लगातार कम करना 'चाहते हैं। हम।री प्रधान मंत्री जी अधिक पौधे लगाने हेतु राष्ट्र के सभी नागरिकों से अपील कर चुकी हैं। दैविक विपदाओं को रोकने हेत्र तथा भमि का कटाव को बचाने हेतु हम बईनीकरण के कार्यं को उच्च प्रश्रय देते हैं तथा ग्राशा करते हैं कि शीझ ही 'वन विभाग' की केन्द्रीय सरकार में भी स्थापना की जाएगी। वन विभाग अभी तक शासन का ग्रलग विभाग नहीं है। इस को अलग दर्जा मिलना जरूरी है। -----

मान्यवर, जहां तक प्रिमिटिव ट्राइब्स का सवाल है, यह लोग लुप्त होने जा रहे हैं। उन के विकास हेतु हमारी सरकार विशेष घ्यान दे रही है। इस क्षेत्र में कार्य करने हेतु समर्पित व्यक्तियों की ग्रावश्यकता है, जिन की कमी है। उन्हें बचाने हेतु सभी प्रयास ग्रावश्यक हैं। कुछ क्षेत्रों में गेम फार्म खोलने पर भी पर्यावरण विभाग को विचार करना चाहिए। गेम फार्म ग्रधिक से ग्राधिक खोले जाने चाहिए।

मान्यवर, उद्योगपति पिछड़े क्षेत्रों में जाने से हिचकिचाते हैं। वे कोई न

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कोई बहाना बना लेने हैं कि पिछड़े क्षेत्र में न जाना पड़े । वहां से कच्चे माल की निकासी होती है थौर इस कारण वहां के लोगों को ठीक से रोजगार नहीं मिलता है और लोगों में काफी इस के लिए विरोध शुरू हो रहा है। मेरा शासन से निवेदन है कि जहां भी कच्चा माल मिलता है वहीं पर उद्योग स्थापित कियें जायं ताकि वहां के लोगों को कुछ राहत मिल सके । इन्हीं शब्दों के साथ मैं राष्ट्रपति के अभिभाषण पर धन्यवाद के प्रस्ताव का समर्थन करता हं।

SHRI MADAN BHATIA (Nominated): Mr. Vice-Chairman, Sir, I rise to support the Motion of Thanks moved by my hon. friend, Mr. Maurya.

I must confess that I have listened to the speeches of most of the hon. Members on this side with some dismay. There is a very serious threat posed to the security of India which has been referred to by the President in his Address. There is a gathering storm of danger across the frontiers of India and if it break out, the speeches of the hon. friends would read like the pages of India's yld history which recorded that the rules of India were fighting, quarrelling among themselves before they were overtaken by the forces from abroad. Our negotiations for peace with Pakistan are going on. And I welcome those negotiations. Peace, goodwill and cooperation between the people of Tndia and the people of Pakistan is a historic necessity. They share common history, common heritage, common language and common problems- I\* is only through amity and goodwill that the people of India and the people of Pakistan can solve the problems which confront them. But the question before this hon. House, Mr. Vice-Chairmant is whether these nego-tiations for peace should lull us into complacency. With us, Simla Agreement has been an article of faith. It was a dramatic act of supreme states-

[Shri Madan Bhatia] manship on the part of Mrs. Indira Gandhi who translated this historic necessity into Simla Agreement which bound the two nations to settle their disputes through mutual, bilateral negotiations. But I want to speak today because I have a little sense of history. Military dictatorships in the world have been known to talk of peace and prepare for war. It is the ambivalent policy of the rulers of Pakistan which has compelled me to speak in support of the Presidential Address on this most vital issue.

# आत्माखन सिंह (उत्तर प्रदेश) यहां पर कोई भो मिनिस्टर नहीं बैठे हैं ।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Dharmavir, the Minister of State, is there.

SHRI MADAN BHATIA: It is brick by brick that the Simla Agreement is being sought to be dismantled by the rulers of Pakistan. First of all, the issue of Kashmir was raised in international fora in violation of this Agreement. Thereafter, There has been massive induction of sophisticated weapons by the US into Pakistan. And now, Gen. Zia-ul-Haq has openly declared that so far as the disputes are concerned, Pakistan cannot subscribe to the proposition that they must be settled by bilateral negotiations. This is the final knock to the spirit and the letter of the Simla Agreement. And the coup de grace has been furnished when he was asked in the US whether there is any proposal for establishing military bases in Pakistan, his reply was equivocal and he said, 'not yet'. I must say' that my thought goes out to the people of Pakistan. And I would also like to remind the rulers of Pakistan what Bismarck had stated in the 19th century. And he said, "a military alliance between a big military power and a small military power is an alliance between a rider and a horse." It is this background aganst which I wish to warn, through you, Sir, my countrymen and the hon.

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Members of this hon. House about this danger which is confronting India.

The question is what is the rationale of this policy of the United States to give massive military aid to Pakistan? Imperialism, Sir, has the habit of coming back through the backdoors and the side-doors. On December 23, 1953, Mr. Jawaharlal Nehru said, when similar situation confronted India with the induction of U.S. arms into Pakistan> that it was a return of colonial spirit to Asia. At that time President Eisenhover held forth an assurance to Mr. Jawaharlal Nehru by means of a letter and I would read that letter, a quotation from that letter: "What we are proposing to do and what Pakistan is agreeing to is not directed in any way against India and I am affirming publicly that if our aid to any country including Pakistan is misused and directed against another in aggression I will undertake immediately in accordance with my constitutional authority to take appropriate action both within and without the United Nations to thwart such aggression." But what has happened in reality? When the Paton tanks supplied by the United States rolled into the Rann of Kutch, there was an ill-concealed glee on the part of the United States and there was no protest. At that time the Minister of State in the Ministry of External Affairs had to make a statement in Parliament that they had protested to the United States and the United States had expressed her inability to stop Pakistan from using these weapons against India.

Sir, what is the justification which the United States is today trying to give for the supply of these arms? It is not merely a part of the policy containing the Soviet Union or finding a substitute for Iran. It is a part of consistent and persistent policy of the United States to destabilise India, to prevent her economic growth, and to prevent her from obtaining a rightful place in the comity of nations which

belongs to the Indian people because of the size of India, because of the resources of this country and because of the talents of the Indian people. It is this aspect of the United States' policy which we have to bear in mind. And, what is the role which the opposition should play at this time? The role of the opposition is quite obvious. The role of the entire opposition forces in this country at this critical juncture is to warn their countrymen against this gathering storm of danger. The role of the opposition forces at this juncture is to call upon the people of India to get together and stand united and I would say, not with a partisan spirit but as an ordinary Indian citizen with the experience of 1971, that they should stand united behind the leadership of Mrs. Gandhi<sup>^</sup> who steered the country through the rough and stormy weather of 1971 Bangladesh crisis to calm and placid waters of peace and glory to the motherland. But what role is the Opposition playing? The role of the opposition, I must respectfully submit, has been manifest by this enigmatic silence which has been observed by the hon. Members on this side on this most vital issue. Not only that. Some of the opposition parties have been gone to the extent of aecusr ing Mrs. Gandhi of raising a false bogey for political purposes. This is the extent to which they are going in order to ^protect their personal political interests or the interests of their own political parties and are going away from their commitment to the interests of the nation. But, Sir, this is not the only thing. In this country, there have been opposition forces working for the last 35 years which have been the strongest champions of the policies of the United States. It is because they represent those economic and political forces in this country which have somehow identified themselves with the interests of the United States in the world at large. Take the history of their political conduct. When Mr. Nehru extended his hand of friendship to the Soviet Union, they decried him. When he propounded the doctrine of non-align-

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ment, they condemned him. When Mrs. Ganjflhi concluded Indo-Soviet Friendship Treaty, they called it a sell-out to the Soviet Union. When Mrs. Gandhi entered into Simla Agreement with Pakistan they created uproarious scenes in Lok Sabha and described this agreement as having entered into at the behest of the Soviet Union. And today they talk of genuine non-alignment. What is genuine non-alignment? Sir, what I respectfully submit is, genuine non-alignment is nothing but hideous euphemism for hostility towards the Soviet Union and championing the policies of the United States. Sir, it is all the more tragic that at this critical juncture, communal, regional and linguistic passions of the people are being aroused to gain access to political power. It is this against which Mr. Nehru gave warning more than 30 years ago and I will give a quotation from Mr. Nehru: -

"Democracy, while it ensures free expression, and freedom of thinking, also demands unified action afterwards. It demands acceptance of decisions taken. Otherwise, there is a break-up. You are acquainted somewhat with the history of India. It has been our misfortune through long periods of history to be faction-ridden, to be liable to separatism, with the result that the great strength of India has been wasted in inner conflict. I think it is correct to say that foreigners who came here hardly ever really conquered India. Certainly, the British did not, in spite of their superior arms. They simply took advantage of the divisions in India. That is the big lesson of Indian history. And, therefore, we must learn to hold together."

And this warning cannot be more appropriate than at this stage when T have already said the kind of threat that India is facing today, it has net faced in the last 35 years, and it is rather preposterous, Mr. Vice-Chairman, that at this critical juncture, a slogan has been raised that power of

[Shri Madan Bhatia] the Centre should be diluted and should be transferred to the States. I respectfully submit, it is sheer political madness. Those who have raised this slogan show colossal ignorance of the developments in the words. The Constitutional history of the leading federal democracies of the world is the history of accentuation of powers of the Centre at the expense of the States. The require-ments of the defence of the modern State the economic activities of the modern State, participation by the modern State in the social welfare activities and the challenges thrown by the social and political tensions to the modern State have been responsible for this particular phenomenon. I need not go into different countries' history but I would take, Mr. Vice-Chairman, only the example of the history of the United States. This is not the first Constitution which the United States has had. Previously, there were articles of confederation framed in 1777. Within ten years of experience, they found that these articles of confederation which only bound up States loosely together, were not sufficient to mamtain the integrity and the unity of the United States. It was replaced by the present Constitution. Even under this Constitution various States continued to nourish the idea that the Centre was merely their agent and all the powers were reposed in the States. It took the dreadful civil war of the United States to put an end once and for all to this theory that the Centre is merely a repre-sentative of the States. And the U.S. Supreme Court... (Time hell rings).

Mr Vice-Chairman, I will take five minutes more.

The US Supreme Court put its stamp on it by saying that all the provisions of the Constitution look *to* an indestructible Union with indestructible States. Similar was the development in 1930, when the new deal legislation of Roosevelt brought him into conflict with the powers of

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the States, he could not pack the Supreme Court. But the Supreme Court noticed the writing on the wall and it accepted and upheld the entire legislation, which was described as a social legislation at the expense of the powers of the States. During the Second World War, the entire powers of the United States were turned into almost those of a unitary form of Government. This is the result of the requirements of defence in the modern age.

Tak<sub>e</sub> even France. It has a unitary Government In 1958, when France was collapsing under the forces of anarchy, and the forces of agitation,  $D_e$  Gaulle was brought back to power.  $H_e$  not only amended the Constitution by changing the system of Government, but  $alg_0$  introduced articles 4 and 16 into the Constitution which gave over-riding powers to the President to uphold the institutions of the nation, th© democratic institution of the nation, and its ideals.

This is the background of the slogan of Centre-State relations into which I cannot go further because of shortage of time. But I would like to say one word about Assam. It has been said that Government should not have hold elections in Assam. Government has put its record very straight by mentioning the extent to which cooperation was not forthcoming. But Sir, I would say that even if this cooperation had been forthcoming, it wa<sub>3</sub> the Constitutional obligation and it was the Constitutional duty of the Government to uphold the provisions of the Constitution and hold the election. Government has take the oath to uphold the Constitution. The agitators of Assam have taken the oath to trample the Constitution under their foot, and stain the Constitution of India with the blood of innocent women and innocent children. That is the essence of demoracy.| Democracy is' inconsequential and has no effect if those who are elected by the voice of the people do not have the powers to ensure the laws OT the land and the Constitutional obligations enjoined

Gandhian socialism. They believe neither in Gandhism nor in socialism. They can scarcely spell out the con-tents of Gandhian socialism. They talk of political morality. They have reduced the politics of this country by resorting to the hideou<sub>a</sub> weapon of character assassination and personal denigration to the lowest depths and denuded the entire political debate in this country of all ideologies. They talk of authoritarianism. What did they do?

With they were intoxicated with the spirit of 1977, the resurrection of which impel them even today, there is hardly any vestige of parliamentary demo, cracy which they did not seek to destroy. Mrs. Gandhi was elected hy an overwhelming majority from Chikmagalur. The Constitution gave her the right ^o sit in Parliament. They expelled her from Parliament. They used their majority against the Constitution, against the will of the people, to throw her out. And they talk of the rule ot law. The manner in which Sanjay was taken from his sick bed hospital where he lay after a serious operation, for making a statement be-fore the Judge, will for ever remain th© darkest chapter in the history of prosecution by the State. So, let it be. For, Sanjay's fightback for justice will shine like a star against the blackness of the misdeeds, as the custodians of the rule of the law in this country. And I say, Sir, if you believe that India is facing a serious threat from across the borders, if you believe that the agitational communal forces in this country are throwing an ominous challenge to the unity and integrity of India and if you believe that the world has turned to the leadership of Mrs. Gandhi to give the path of peace to the people of this world through non-aligned movement, then not with partisan spirit but as an ordinary humble citizen I pray to you and

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आ बा० सत्यनारायण रङ्डा (आन्ध्र प्रदेश) : उपसभाष्ठ्यक्ष महोदय, राष्ट्रपति के अभिभाषण को पढ़ने के बाद हमें ऐसा मालम होता है कि जो मौलिक समस्याएं हैं जो ग्राम जनता की समस्याएं हैं उनके बारे में इस में कोई ध्यान नहीं दिया गया। ऐसे तो पांच पंचवर्षीय योजनाएं वनी ग्रीर योजनाएं गई लेकिन आज भी इस देश में हजारों की तादाद में ऐसे गांव हैं जहां लाखों लोगों को पीने के पानी का इन्तजाम नहीं है। आज भी लाखों की तादाद में इस देश के अन्दर लोग हैं जिनके लिए ग्रभी रोजगार का कोई इन्तजाम नहीं हुआ है। अभी तक जिन को काम नहीं मिला । आज भी लाखों की तादाद में ऐसे किसान हैं जो देहातों में बसे हुए हैं जिनकों अपनी पैदावार की बराबर कीमत नहीं मिलती । आज भी ऐसे लोग हैं जो पुराने जमाने में अपने हाथ से काम कर के अपनी जिन्दगी गजारते थे जैसे लौहार हैं, आर्टीजन हैं वे बेकार पडे हुए हैं । उनको अपने धन्धों को बढ़ाने का कोई इन्तजाम ग्राज तक नहीं हुग्रा । यह तमाम समस्याएं हैं । पंचवर्षीय योजनाएं बनती हैं, नयी-नयी योजनाएं बनाते हैं लेकिन इन समस्याओं को हल करने के लिए बुनियादी तौर पर कोई ऐसा कदम नहीं उठाया गया जिससे कि यह समस्याएं हल हों ग्रौर राष्ट्रपति का जो भाषण है हिन्द्स्तान की जो बनियादी समस्याएं हैं इनके बारे में जैसे कि गरीबी का मसला है, बेरोजगारी का मसला है, इसके बारे में कोई जिक इसके अन्दर नहीं है कि वह किस तरीके से हल किया जाएगा । दूसरी चीज जो हिन्द्स्तान की जनता को खत्म कर रही [श्री बी० सत्यनारायण रेड्डी]

है वह है व्सखोरी इसके बारे में भी राष्ट्रपति के भाषण में कोई जिक नहीं किया गया है कि किस तरीके से वह खत्म की जाए । मेरे मुझज्जिज दोस्तों ने अपने भाषणों में नहा कि गांधी जी का यह देश है । महात्मा गांधी के सिद्धांतों पर चलते हैं । मैं कहना चाहता हं इस तरफ के दोस्तों को या उस तरफ के दोस्तों को ही नही बल्कि सारे देश को, कि सारे सदन को यह जानना चाहिए कि गांधी जी के सिदांत क्या थे। गांधी जी क्या चाहते थे। गांधी जी यह चाहते थे कि इस देश का हर आदमी गरीब से गरीव आदमी यह महसूस करे कि देश मेरा है, इस देश के लिए मैं हैं। मगर क्या हालत कर रखी है इस ग्रादमी की ? वह इस हालत में नहीं है कि वह देश के बारे में सोचे । वह बेबस हालत में पड़ा हम्रा है । हमें देग और समाज के बारे में सोचना है। जाज हम देखते हैं आसाम में, पंजाब में हिंदुस्तान के कई हिस्सों में दंगे-फसाद, जल्म और ज्यादतियां । इनको कैसे रोका जाए और कैसे उन समस्याओं को हल किया जाय, इसके बारे में भी राष्टपति के झभिभाषण में कोई जिक नहीं है। झाप जानते हैं कि दंगे होते हैं जगह जगह पर देश भर में, हर साल हर समय पर, तो इन दंगों का मुल कारण क्या है। इसके पोछे कौन है, कौन से ऐसे अनासिर हें जो इन दंगों को बढाना चाहने हैं । सरकार इसके लिए क्या कदम लेना चाहती है ताकि हमेजा के लिए ऐसी बारदातें देश के ग्रंदर न हों । यह देश के लिए बहत बडे कलंक की चीज है। जो दंगे करने वाले हैं जो ऐसे अनासिर हैं चाहे व किसी तबके के हों, किसी जगह के रहने वाले हों, उनको समाज के ग्रंदर कोई जगह नहीं होनी चाहिए, कोई स्वान नहीं होगा चाहिए । तो सरकार को

आज तक इसकी परवाह नहीं है कि इसके पीछे जो मूल कारण हैं उनके वारे में क्या एकदाम किये जायं । इसके बारे में सरकार ने कुछ नहीं सोचा है। वक्ती तौर पर ग्रांसू बहा देना, कुछ पैसा देना, कुछ समाएं करना ग्रौर इस सदन में तथा और जगह अपने बयान देना इससे मसला हल होने वाला नहीं है। इसके लिए कोई ठोस कदम उठाने की जहरत है और यह भी इस सदन में कहा गया है कि इस देश के अंदर प्रांतीयता वढती जा रही है और देश को तोडने की कोणिश की जा रही है मैं इस सदन को ग्रीर देश को बताना चाहता हूं कि हिंदुस्तान का कोई हिस्सा हिंदुस्तान की कोई राजनीतिक पार्टी हिंदुस्तान का रहने वाला कोई व्यक्ति ऐसा नहीं है कि बह देश को तोड़ या देश को ट्कडे करने के बारे में सोचता हो । हर वह आदमी ... (समय की घंटी) इस देश की हर राजनैतिक पार्टी चाहे वह किसी राज्य तक सीमित हो या सारे देश की हो वह कमी यह नहीं चाहता कि देश टटेया देश कमजोर हो । कुछ मित्रों ने आन्ध्र में तेलगुदेशन की पार्टी के बारे में कहा में बताना चाहता हं कि ज्ञान्ध्र प्रदेश में हाल के विधान समा के चनाव में तेलगदेशम बहत बहमत से जीत गई ग्रीर उसने 35 साला कॉंग्रेसी हकमत का तख्ता उलट दिया क्या हिंद्स्तान से अलग होने के लिए, नहीं, क्या वह सेक्टेरियन है, नहीं । वह तो 35 साल से जो करप्यान, धसखोरी, जो मिसमै नेजमेंट था उसके खिलाफ ग्रांध प्रदेश की जनता में एक होकर जो सारी बराई और खराबों को खत्म करने के लिए एनः टी० रामाराव तेलगदेवम के नेत्त्व में जन आन्वोलन को कामयाब बनाया । यानी करण्झन मिसमैनेजमेंट, मिसरून और जो ऊपर से लोगों को जनता के सिर पर थोपा जा रहा था

उसके खिलाफ उन्होंने प्रपना मतदान दिया। इसमें मेरे दोस्तों का यह कहना कि वह सेक्टोरियन हैं, सहो नहीं है, वह सेसेश-निस्ट हैं, सहो नहीं है, वह रीजयनोलिस्ट है, सहो नहीं है। वह सहो मायनों में देश को ताकत पहुंचाने के लिए यहां एक नई ताकत पैदा हुई । अगर देश के सारे राज्य (समय को घंटो) ताकतवर बनाते हैं, तो सारा देश ताकतवर बनता है। केन्द्र ताकतवर बनेगा । ग्रगर राज्य ताकतवर नहीं वनेंगे, कमजोर रहेंगे, तो सारा देश कमजोर रहेगा। म्राज तेजुगुदेशन या दूसरी कोई प्रांतीय पार्टी का यह सकसद नहीं है कि हिंदुस्तान को कमजोर बनाया जाए । हिंदुस्तान को मजबूत बनाने के लिए हैं। देश में म खालिक पार्टियों को हुकूमत हो सकती है जैसे कश्मोर में नेशनज कानफ़ोंस की, तमिलताडू में अन्नाःडीःएनःकेः की (समय को घंटो) आन्ध्र प्रदेश में तेल्गू देश की, बंगाल में सी.पी. (एम०) को या केरल में मिलोज्ली सरकार---क्वा इन पार्टियों से केन्द्र में एक सरकार बन सकतों है ? क्या इसमें देश कमजोर होगा? नहीं, राज्यों में भिन्न-भिन्न पार्टियों की सरकार रहने पर भी केन्द्र में एक मिलो जुलो नेशनन गवर्नमेंट बन मकतो है, एक मजबून हरूमन बन सकती

है सारी पार्टियों की मिल कर के । यह सोचना कि एक ही पार्टी की हुकू-मत रहे उसने ही ताकत बनी रहेंगी, यह सही नहीं हैं। सारे हिंदुस्तान के लोग (लमय की घंटो) सारे हिंदुस्तान को पार्टियां और हिंदुस्तान में जो मुक्त-लिफ राज्य हैं, वे सब देग की उन्नति चाहते हैं।

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आवी पोः एनः सुहन (उत्तर प्रदेश): यह भी तो नेगतल गवर्तमेंट है।

### on President's 342 Address

श्री बो० सत्यनारायण रेड्डी : यह नेबानल गवर्नमेंट नहीं, यह तो एक पार्टी गवर्नमेंट है। तो हम यह चाहते हैं कि हिंदुस्तान में जो बनियादी मसले हैं, जैसे बेरोजगारी ग्रौर करप्शन, ग्रीर हजारों की तादाद में किसान ग्रीर 80 फीसदी लोग जो देहातों में रहते हैं (समय की घंटी) उनकी जिंदगी को ऊंचा बनाने ग्रीर सारे देश में रहने वाले लोगों को खुशहाल बनाने के लिए समस्याझों को हल करने के लिए एक नई शक्ति को जरूरत है, नई ताकत की जरूरत है, नई रोशनी की जरूरत है। वह आज मुख्तलिफ राज्यों में नई शक्ति के जरिए से, नई फोर्सेज आज ऊपर आ रही हैं। इससे आपको गिला नहीं करना चाहिए। हमको सारे देश को, सारी जनता को एक नये रास्ते पर ले द्याना है, नई जिंदगी देनी है, नई रोशनी देनी है, जो महात्मा गांधी ने बाजादी क दौरान में दी थीं----(समय की घंटी)----ग्रीर जो लट-खसोट ग्रंग्रेजों के जमाने में थी, उसको खत्म करने के लिए आजादी चाहिये थी, ताकि देश में रहने वाले लोग खुशहाल हों। आज भो देश की ज्ञाजादो के पैतीस साल वाद भी (समय को घंटी) जो हालात, जो समस्यायें हिदस्तान के सामने हैं, जैसे असम और पंजाब की समस्या... an. -

उपतनाध्यक्ष (श्री आरः राम लणन्) : जन्या समाप्त करिए ।

श्री बीः तत्व तारायण रेडडी : ऐसी समस्वाग्रों को हल करने के लिए सरकार को रास्ता ढुंढना ही चाहिए और सारे देश को ताकतवर जनाने के लिए सब को एक नये ढंग से, विज्ञाल द्ष्टि से आगे बढना होगा। (समय को घंटो) में समझता हूं कि (व्यवधान)

उक्सभाध्यक्ष (श्रो ग्रार॰ रामकृष्णन्): नहीं, ग्रब ग्राप बैठ जाइये।

सत्यनारायण रेडडो 💠 मैं श्री बरे समझता हं कि जो...(व्यवधान)

उपसभाष्यक (श्री ग्रारः रामधृः व्णन्) : म्राधा घंटा बाकी है, ग्राप प्रव कृपा करके तगरीफ रखिए ।

श्रो बो० सत्यनारायण रेड्डी : . . . राष्ट्रपति जी ने अभिभाषण दिया है, उसमें इसका कहीं मार्गदर्शन नहीं है।

डा० संकटा प्रसाद (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, श्रं। मौर्य जी ने जो प्रस्ताव रखा है, मैं उसका समर्थन करना चाहवा हूं। राष्ट्रपति जी के अभिभाषण के समय कुछ विरोधी दलों ने अभिभाषण का वायकाट किया था, वह उचित नहीं था ।

हमारे राष्ट्रपति देश के सर्वमान्य व्यक्ति हैं। उस समय जब अभिभाषण हो रहा था, उस दिन उन्हें बायकाट नहीं करना चाहिये था। यह उचित नहीं या। हमारे विरोधी दल के लोग जानसे थे कि धन्यवाद का प्रस्ताव हाउस में म्राएगा। उस वक्त वह म्रपनी भावना व्यक्त कर सकते थे। उससे उन्हें कोई रोकता नहीं था क्योंकि वह अनचित नहीं था। अभिभाषण में सरकार की मनेक उपलब्धियों की तरफ राष्ट्रपति जी ने इशाराकिया है। चाहे वह साइंस ग्रोर टेकनोलोजी के क्षेत्र में हो, चाहे ग्रन्थ उत्पादनों के क्षेत्र में हो । तमाम दिक्कतों के वावजूद, सूखा और बाढ, भ्रोर दूसरी तमाम दिक्कतों के बावजुद देश ने हर क्षेत्र में तरक्की की है, जिस पर हम सभी लोग गर्व कर सकते 15

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ग्रभी हाल में, जैसा कि हम जानते हैं, यहां पर एशियाड के खेल हुए थे। सरकार ने उन खेलों का कुशलता से संचालन कर दुनिया के खेल जगत में भारत का नाम ऊंचा किया । उस की भी हम सराहना करते हैं। लेकिन जहाँबायकाट हुआ। राष्टपति जी कें भाषण का, उपाध्यक्ष जी, मैं कहना चाहता हूं कि एशियाड में श्री चौधरी चरण सिंह ने बायकाट किया था। पर्सनली मैं जानता हं, मेरे पास उनके कुछ लोग ग्राये ग्रीर कहा कि चौधरी साहब ने तो वायकाट कर दिया हैं, जरा टिकट दे दीजिए, हमारे बच्चे देखना चाहते हैं, एशियाड । तो कहने का मेरामनलब उपाध्यक्ष जी, यह है कि ऐसे बायकाट होते रहेंगे, लेकिन देश झागे बढत रहेगा। इस तरह के बायकाट और इस तरह की बातों पर जनता ज्यादा ध्यान नही दती।

नान-एलाइन्ड देशों की कान्फ्रेंस हमारे देश में होने जा रही है। यह भी हिन्दुस्तान के लिए एक लैंडमार्क होगा इससे भारत की सरकार का ग्रीर देश का नाम ऊंचा होगा।

लेकिन मुझ अफसोस के साथ कहना पड़ता है कि जो हमारे विरोधी दल हैं वे सरकार की उपलब्धियों को मजर-ग्रन्दाज करके कवल खामियों की तरफ ही देखना चाहते हैं। विरोधी दलों क यह काम है कि सरकार की वटियों को देखें ग्रीर इंगित भी करें, लेकिन जो सरकार के ग्रच्छे काम हों उनकी उन्हें तारीफ भी करनी चाहिये। लेकिन मझे ग्र रूसोस है कि ऐसा नहीं है, वह ऐसा नहीं करते, अच्छे काम की कभी तारीफ नहीं करते, केवल सरकार की वटियों की तरफ नजर रखते हैं। उस का एक कारण है ग्रीर वह कारण यह है कि इनका सिर्फ एक प्रेंग्राम है कि वह किस तरह से मागे माने वा इलेक्शन

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में बोट लें । यह दिशाहीन हैं, इन का कोई लक्ष्य नहीं है । इसलिए सदैव इन की नजर सरकार की खामियों की तरफ हो जाती हैं । हमारी कांग्रेस सर-कार का, हमारी महान नेता श्रीमती इस्दिशा गांधी का एक लक्ष्य है, एक हमारी दिशा है जिस माघ्यम से हम देश को दुनिया के सामने सशक्त देश बनाना चाहत हैं ।

सभी भाई जानते हैं कि हमारी पार्टी, हमारी सरकार ने बीस-सूत्री कार्य-कम पेश किया है जिस में देश के सभी लोगों की सहायता की आवश्यकता है। उस प्रोप्राम के माध्यम से हम देश में सभी क्षेत्रों में तरक्की करेंगे और अगर सभी का सहयोग रहा तो उस कार्यक्रम से देश का सर्वागीण विकास हो सकेगा।

उपसमाध्यक्ष जी, लेकिन मैं एक बात ग्रीर कहना चाहता हूं कि हमारे कुछ दल ऐसे इस देश के अन्दर हैं-जिनका मैं नाम तो नहीं लेना चाहता-जो कौमी, मजहवी, क्षेत्रीय और भाषा के जज्बात को उमार कर उन से फायदा उठाते हैं। इस तरह के जज्जात को उमारने से देज का बहुत बड़ा नुकसान होता है। यही नहीं, जो लोग साम्प्र-दायिकता की भावता पैदा कर के. क्षोत्रीता की भावना पैदा कर के देश में उपद्रव कराते हैं वह यहीं तक सीमित नहीं रहता, वह उन दश्मनों के लिए भी जमीन तैयार करते हैं जो हम को दुनिया में फलता-फुलता नहीं देखना चाहते। में इस विषय में याद दिलाना चाहता हं कि पिछले दिनों ग्रबबारों में वालकनाइजेशन की वात की वडी चर्चा चली कि कोई कंट्री जिस का मैं नाम नहीं लेना चाहता समी जानते हैं, बालकनाइजेशन की बात चलाये। तो यह सांप्रदर्गयक और क्षेत्रीयता की भावना या भाषा की

भावना जो लोग पैदा करत उन लोगों को दावत देते हैं या उन के लिए जमीन तैयार करते हैं जिन को हमारे देश की तरककी और इस देश का फलना-फूलना स्रौर सच्छा होन। सच्छा नहीं लगता है । इस देश में सांप्रदायि-कता हमारा बहुत बड़ा दूश्मन है। सांप्र-दायिकता ने ग्रनेकों झगडे ग्रौर फसप्द इस देश में पैदा किये हैं, लेकिन मैं नहीं जानता कि यह सांप्रदायिक लोगों की समझ में कब झायेगा कि यह गलत बात है। ग्रगर हम देखें तो बापू के खुन से लेकर ग्रमो तक सांप्रदायिकता के ग्रन-गिनत झगड़ों की एक लंबी अखंला है, एए बहत लम्बी श्रखंला हैं लेकिन वह सांप्रदायिक ताकतें जो यह काम कर रही हैं, जो क्षेत्रीयता पैदाकरने वाली या भाषा के सवालों को पैदा करने वाली ताकतें एक घटना से दूसरी घटना में चली जाती हें ग्रौर वह घटनायें वढ़ती चली जाती हैं ग्रौर हजारों लाखों लोगों का खून बहाती हैं। उन को सोचना चाहिये कि इस से देश का बहत बड़ा नुकसान होता है। मैं इस विषय में अगर किसी का नाम लं, किसी पार्टी का नाम लूं तो कुछ बरा नहीं होगा। बी जे भी वा मुस्लिम लोग जब कहीं कुछ होता है तो देश में उस पर पंखा झेल देती हैं ग्रीर ग्राग में तेल छिडक देती हैं जिस से सांग्र-वायिकता की लौ भडकती है और उस में छोटे-छोटे बच्चे, बढ़े ग्रौर जवान माई, बाप सब का खुन बहता है और वंगे पैदा होते हैं। तो मेरा आप के माध्यम से निवेदन है कि ऐसी पार्टियों. ऐसे संगठनों को जो देश में सांप्रदायिनता को पैदा करते हैं जो देश में भाषा के सवाल को उठाते हैं और उस के आधार पर झगड़े पैदा कराना चाहते हैं, जो क्षेत्रीयता झगडे के सवाल को उठा कर पैदा कराना चाहते हैं ऐसी पार्टियों और ऐसे संगठनों को बैन कर दिया जाना

## [डा० संकटा प्रसाद]

चाहिए। यह देश की इंटी ग्रेटी के लिए, देश की एकता और देश की भलाई के लिए इस प्रकार के संगठन बहत खतरनाक हैं और वह समय आ गया है कि जब हम को सोचना ही पड़ेगा । मैंने बी० जे ० पी० का नाम लिया है। यह पार्टी अपना नाब बदलती रहती है, कभी बी जें पी॰ हो जाती है, जभी ग्रार॰ एस० एस० के नाम के जाम करती है, कभी किसी धौर नाम से काम करती है। यह झगडे और दंगे कराने में बडी एक्स-पर्ट है। जगाब एक ही है लेकिन बोतल बदलती रहती है। इसलिए ऐसे लोगों पर जो हिंदुस्तान के अंदर सांप्रदायिकता की भावना पैदा करते हैं और आपस में लोगों को लड़ाते हैं, ऐसी पार्टियों को बैन कर दिया जाना चाहिये।

SHRI GULAM MOHI-UD-DIN SHAWL (Jammu and Kashmir). Mr. Vice-Chairman, Sir, I thank you 'ior giving me this opportunity of making submissions on the President's Address.

In both Houses of Parliament there have been voices raised and concern has been shown with regard to the socalled disintegration of this nation. I submit, I do not share their views. That there are some State parties which are ruling their own states never means that there is any danger of disintegration. The basic cause for this is that the naparties have overlooked and step-motherly treatment to tional given the problems facing the various States. especially those Stateg which are quite under-developed just like the Jammu and Kashmir State. I represent the and Jammu Kashmir National Conference which is in predominant majority  $i_n$  that State has been ruling that State for the last seven to eight years. The question Is that there wa<sub>3</sub> and still ther<sub>e</sub> is, simmering discontent in these underdeveloped States because most of the

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funds go to the Centre rather than to the States. The States, a<sub>s</sub> C Rajagopalachari said, are glorious municipalities. I Bay they are now pauper municipalities because whenever the Centre i<sub>9</sub> to allocate the funds, our Chief Minister and other Ministers and high officials have to run down from Kashmir to Delhi and plead, argue, submit and say what net about more allocation of funds. Still there is always paucity of funds which results in our States becoming weaker economically. I have raised in th ig House so many times the question cf an alternative route to the State Capital from Jammu and Pathankot. National Highway 1-A is invariably blocked during winter by snow, rain and landslides. Even during the dry season, in summer, there are landslide; and the road, this highway, the only lifeline linking the State with the rest of the country gets blocked. But no heed is paid toward<sub>3</sub> this aspect of the matter. We say that the need of the hour is to open and construct roads between the valley and the rest of the country. Not only that, we have great hydro-electric power generation po-tential in that State. Throughout the country there are not so many rivers which can give us that much of hydroelectric power. But not sufficient attention is paid to that aspect of the matter. The basic thing is that you shall have another look at the Centre-State relationship. I, On behalf of the National Conference, welcome the emergence of Telegu Desam, a State party now ruling Andhra Pradesh. We are <sup>n</sup>ot sorry, and none should be sorry for that, because we know the prob-lems of the State. Sometime back when I had gone on an intermediate journey, the Salaries Section told me that Kishtwar is nearer to Srinagar. I told them, "No, there is no road between Kishtwar and Srinagar. Jammu is the nearest airport and so we have to go from Kishtwar to Jammu." That is the knowledge of these people who ar<sub>e</sub> at the helm of affairs. So it is the State party which knows the problem, of the State and is anxious to solve them

Sir when we talk of democracy, it must mean economy democracy, and economic democracy cannot emerge when there ig disparity between the States and the Centre. They say that Rs. 16,000 crore<sub>3</sub> are allocated to the States as against Rs. 30,000 crores allocated to the Centre. We have had no say in the public enterprises, nationalised banks, the Reserve Bank, the LIC and other public enterprises. I had put a question here once. The nationalised banks are managed by some people, and the State Government hag no say in the matter. There are corruption charges and the regional directors, legal  $adviser_s$  and directors of those banks are appointed we do not know by whom. And we have had no say in tlie matter. I had put this question What are the names of directors, of regional adviser, and Legal Adviserg and what are the criteria for appointment, nomination to these posts, and whether Government of Jammu and Kashmir are consulted before such appointment? And the answer  $wa_s$  vague. I think you will appreciate that they have to hide much without saying anything. The answer is "Presumably the honourable Member is referring to advocates, lawyers engaged by bankg for conducting their cases. Arrangements in this regard are made by banks depending upon the actual requirement and due consideration for qualification, etc. Bankg are not required to consult either the Central or the State Government while making such appointments". The fact is that these banks are run by the Central Government. And it is the Central Government which has the say in the matter. They say we have had no say in the matter. The last sentence is most ambiguous and creating more trouble. "The information sought in part, (a) of the question ig hot readily available." Then they said. "Efforts required for collecting and compiling the same in the form desired may not be commensurate with the results intended to be achieved." what was the result? It was pointed out in the question itself. That wag simply that the State Government must have say in the appointment of these regio-

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nal advisers or directors or legal adviser<sub>3</sub> so that when ther<sub>e</sub> are people seeking advances or  $loan_B$  from these nationalised banks, guch person do get the loans and there is <sup>no</sup> harassment and corruption. That aspect, of the case is to be looked into and stigma removed.

And then, the pattern of taxation, both at the Centre and the States, haa to be modified to enable the State to have more income with the sharing of the Reserve Bank, nationalised banks, LIC and other public enterprises. Again, our State is economically very weak. India ig a Union of States and every state must have a share of national income. Then, when an organ of the Union is weak, It requires more assistance from the Centre. We require more funds. There is not enough allocation of funds to us.

Then I come to Assam. I wonder when the very perception of the Government is that none can be evicted from there, then why have these talks at all? The other day in Lok Sabha the Prime Minister said—"She had not said anything like that; she reiterated what she often said about making 1971 not the cut-off point but the starting point." That had been her consistent stand and it was on that basis that all these talks had been held.

Sh<sub>e</sub> had pointed out to some of the students in her meetings the great difficulty of moving large populations. Where would they go and which State in India would accept them? Which country outside India would accept them? That  $wa_s$  the question which she posed to the students. At the time they agreed with her that it was a major problem. She also said that those children who were born hereit was in the Constitution-that those who were born after 1950 when the Constitution came into force, were Indian citizens and we could not send them out. Again, Bangladesh said they will not fake back even the post-1971 people. Therefore, do you think you could send them outside Assam? No State in India is going to accept these

### [Shri Ghulam Mohi-ud-din]

linguistic or religious minorities back to their States. If Bangladesh says that we wiH not allow them to enter Bangladesh, how on earth are you going to force them? With what purpose and what results Are yon having talks about identification of so called foreigners in Assam. The result is that you have had that great holocaust after 1947 which has no paralled in this history? Thousands of innocent men, women and children are massacred and many more rendered homeless. My point is that as far as the Assamese problem is concerned, while we share their sentiments, their approach was wrong.

Sir, the Presidents's Address has ignored totally the Afghanistan pro-blem. There is a naked aggression by Puscia on Afghanistan Russia bv on Afghanistan. And Afghanistan is at our doors in Kashmir and the presence of Russian troops were causes great concern to the people of Kashmir. But there is no mention about that in the Address. Why is this softening attitude towards Russia? There should be no bargaining in regard to non-alignment as far as friends are concerned. It should not gag us from speaking the truth. Unless and until the Seventh Non-aligned Summit comes to grip with this problem and ask Russia to vacate this naked aggression, there wiH be no peace in this part of the world. A poli. tical solution to this problem is to be worked out.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI R, RAMAKRISHNAN): Before I call Shri Ram Pujan Patel, I want to inform the House that there is a sugges. tion that the House should adjourn at 4.35 p.M. to enable Members to listen to the Budget Speech of the Finance Minister, Shri Patel can speak for five minutes.

श्रे रामपूजन पटेल (उसर प्रदेश) : ब्रादरणीय उपसभाष्यक्ष जी, मैं ब्रापका ग्रामारी हूं जो श्री बी<sub>े</sub> पी<sub>ं</sub> मौर्य जी

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ढारा प्रस्तुत राष्ट्रपति जी के अभिभाषण पर धन्यवाद के प्रस्ताव का समर्थन के लिये ग्रापने मुझे समय दिया ।

माननीय उपसभाघ्यक्ष जी, मैं सबसे पहले राष्ट्रपति जी को धन्यवाद देता हूं कि उन्होंने अपनी राप्ट्र भाषा मैं अपना भाषण संसद् के समक्ष प्रस्तुत किया। साथ ही साथ मौर्यं जी ने मी अपनी राष्ट्र भाषा में संसद के सामने राष्ट्रपति जी के अभिभाषण पर धन्यवाद का प्रस्ताव पेश किया है, उसके लिये वह भी बधाई के पान हैं।

राष्टपति जी ने सबसे पहले अपने में कहा है कि हिन्दस्तान ग्रभिभाषण को ग्राजादी दिलाने वाले राष्ट्र के उन शहीदों के हम कृतज्ञ हैं जिन लोगों ने ग्रपना खुन और पसीना एक करके देश को आजादी दिलाई । मैं आपका थ्यान इस ग्रोर ग्राकृष्ट कर रहा हूं जिसमें पहले ही उन्होंने कहा है कि झाने वाला वर्ष हमारे लिये चुनौतियों से भरा हुन्ना है जिसके लिये संसद, सरकार ग्रौर जनता को मिल जुल कर काम करना चाहिए। लेकिन मुझे खेद है कि विरोधी दल के लोगों ने पहले ही दिन राष्ट्रपति जी के ग्रभिभाषण का बहिष्कार किया कि हम लोग उनके भाषण में नहीं शामिल होंगे । वे प्रजातंत्र की बात करते हैं । मैं समझता हं कि प्रजातंत्र का नाम लेकर वे अपने विचारों के परे की वात किया करते हैं। मैं आपको यह बताना चाहता हं कि ग्राज ग्राधिक दुष्टि से हमारा देश दिन प्रति दिन विकास की ग्रोर बढता जा रहा है। हमारे सामने एक चुनौती है और झाथिक विकास के साथ ही साथ मैंने एक निवेदन करना है कि हमें अपने देश की नैतिकता को ऊपर उठाना है। बिनानैतिकता को ऊपर उठाये आधिक दुष्टि से ही हम अपने देश को मजबत नहीं कर सकते हैं। इसके साथ

Address टन और 1982-83 में 2.10 मीट्रिक टन उत्पादन होने की ग्राशा है । इसकों साथ ही साथ जिन चीजों का निर्शत किया गया है उससे हमारे देश का 3960 करोड़ रुपये की ग्रामदनी हुई । ग्रगले वर्ष के लिये 17.8 प्रतिशत ग्रधिक को लक्ष्य हम लोगों ने निर्धारित किया है।

on President's

इसकि साथ ही साथ मैं आपक। महत्वपूर्ण वि**ष**य कः ध्यान एक बहुत ग्रोर ग्राकृष्ट करना चाहता हूं श्रौर उसके बद्धमें भ्रपनी बात समाप्त करूंगा । क्योंकि मैं आपसे बहुत ही सक्ष्म रूप में भ्रौर साधारण बातों को बताना चाहता हू जो किसानों से सम्बन्ध रखती है, समय की कमी के कारण हो सकता है कुछ रह जाएं। जो हमारा लक्ष्य आज हिन्द्रस्तान में गरीबी को मिटाने के लिए है इसके लिए कृषि को हम आगे बढ़ातें। सिंचाई के कार्यकम को बीस सुप्ती कार्यक्रम में प्राथमिकता के आधार पर रखा गया है ग्रीर इस वर्ष 23.5 लाख हेक्टेवर भूमि की ग्रधिक सिचाई की व्यव<sup>र्</sup>था की गई है। मैं निवेदन करुंगा कि किस नों को बिजली, उर्वरक ग्रौर पानी की दरों में दिन-प्रतिदिन बढ़ोतरी की जा रही है उस पर सरकार की गम्भीरता से विचार कर के काम करना चाहिये। अगर ऐसा नहीं होगा तो उत्पादन घट जाएगा । जब किसान के दुवारा उत्पादित वस्तुएं कम होंगी तो देश के ग्रन्दर मंहगाई होगी। इन शब्दों के साथ राष्ट्रपति के ग्रभिभाषण पर जो धन्यवाद का प्रस्ताव श्री मौर्य जी ने प्रस्तुत किया है उसका समर्थन करता हुं। धन्यवाद।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): This concludes the discussion on the President's Ad-

ही साथ भारतीय संस्कृति की रक्षा करने में ग्रगर हम सफलता प्राप्त कर लेते हैं तो हम समझते हैं कि हमारा देश सख ग्रीर शांति से आगे बढ़ता चला जॉर्यगा। हमारे विपक्ष के सदस्यों का कहना है कि देश कांग्रेस के शासन काल में ग्रागे नहीं बढ़ा है। मुझे बड़े खेद के साथ कहना पड़ता है कि जब हमारा देश ग्राजाद हन्ना था, उस समय हिन्दुस्तान की ग्राबादी केवल 36 करोड़ थी और लोगों को खाने-पीने श्रौर पहनने को इतना नहीं मिलता था और उस समय हिन्दुस्तान में एक भी कल-कारखाना ग्रौर उद्योग नहीं लगा था। लेकिन आज हम कल-कारखानों ग्रौर उच्चों की ग्रोर कितना ग्रागे बढ़ गये हैं इसकी एक तुलनात्मक दृष्टि मैं आपके सामने प्रस्तुत करना चाहता हूं। अप्रैल, 82 ग्रौर दिसम्बर, 83 के बीच में बिजली के उत्पादभ में 7.2 प्रतिशत की वृद्धि हई, कोयले के उत्पादन में 4.2 और सीमेंट के उत्पादन में 10.2 फर्टिलाइजर के उत्पादन में 9.6 और रेल गाड़ियों की ढलाई में 3.5 प्रतिशत की प्रगति हई है। इसके साथ ही साथ नेल के मामले में ... (समय को घंटों) मुझे थोडा मौका दिया जाय। 1 14 Jan

उपत्रसाधाः (अ) प्रार० रामकृष्णन्) : बक्त नहीं है मापका ।

श्री रामपूजन पटेल : 1980-81 में तेल का उत्पादन 1.05 मीट्रिक ट्व इसा. 1981-82 में 1.62 मीट्रिक dress. There will be no further debate  $o_n$  the subject. The honourable Prime Minister will reply at 5.00 P.M. instead or at 12.00 noo<sub>n</sub> tomorrow.

The House stands adjourned till 6.45 P.M. today.

The  $Hous_e$  then adji>Jtfrned at fifty-six minutes past four of the clock.

The House reassembled at forty-four minutes past six of the clock, Mr. Deputy Chairman in the Chair.

### The Budget (General) 1983-84

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(.general) 1983-84

THE MINISTER OP FINANCE (SHRI PRANAB KUMAR MUKHER-JEE) : Sir, I beg to  $la_v$  on the Table a statement (in English and Hindi) of . the estimated receipts and expenditure of the Government of India for the year 1983-84.

(Interruptions)

श्री उपसमापति : सदन की कार्यवाही कल 11 बजे तक के लिए स्थगित की जाती है।

> The House then adjourned at forty-six minutes past six of the clock till eleven of the clock on Tuesday, the 1st March, 1983.